

©

കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 } Vol. X }	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2021 ഏപ്രിൽ 27 27th April 2021 1196 മേടം 14 14th Medam 1196 1943 വൈശാഖം 7 7th Vaisakha 1943	നമ്പർ } No. } 17
-------------------------	---	--	---------------------

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aswathy G.P. Nair, Rohini, Govindamangalam, Ooruttambalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 507, holder of S.S.L.C Certificate D No. 284530 with Register No. 245390 of March 2004, issued by the General Education Department, Government of Kerala, now working as Sub Engineer in the Kerala State Electricity Board Limited have changed my signature as shown below:

Old Signature :

New Signature :

This change will come into effect in all records related to me.

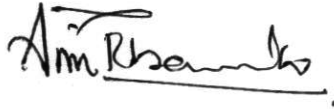
Govindamangalam,
25-3-2021.

ASWATHY G.P. NAIR

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anil P. Chacko, Parummoottil House, Kunthirickal P. O., Thalavady, Alappuzha District, Kerala, Pin-689 572, holder of S.S.L.C. No. H.424663 with Register No. 551244 of March 2008, have changed my signature as shown below:

Old Signature :



New Signature :



This change will come into effect in all records related to me.

Thalavady,
19-3-2021.

ANIL P. CHACKO

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sambu.V S, Vakkalavalappil House, Madavakkara, Chittissery P. O., Mukundapuram Taluk, Thrissur District, Pin-680 301, holder of S.S.L.C. No. P 196423 with Register No. 354752 of March 2014, in the Higher Secondary Examination Certificate No. HSE 5/2016/205224 with Register No. 3207027 of March 2016 issued by the Secretary, Board of Higher Secondary Examination, Government of Kerala, in the Diploma in Computer Engineering Certificate No. 0185825 with Register No. 16131793 of April 2019 dated 2-7-2019 issued by the Joint Controller of Technical Examinations (Kerala), in the Birth Certificate with Registration No. 214/1999 date of Registration 8-3-1999 issued by the Registrar of Birth and Death, Corporation of Thrissur, in the Identity Card with Reg. No. 1412/14 dated 12-6-2014 issued by the Employment Officer, Employment Exchange, Irinjalakkuda, in the Election Identity Card No. TQL8353724 issued on 24-1-2019 by the Electoral Registration Officer, 71, Puthukkad Constituency, in the PAN Card No. NLRPS7789P issued by the Income Tax Department, Government of India, in the Driving Licence No. KL45 20190019550 issued on 25-10-2019 by the SRTO, Irinjalakkuda and also known as Sambu in the Ration Card No. 1843134163 (at Serial No. 2) issued on 2-1-2019 by the Taluk Supply Officer, Mukundapuram, is one and the same person. Hereafter I have changed my name as Sayooj.V.S and have changed my signature as shown below.

Old Signature :



New Signature :



This change will come into effect in all records related to me.

Madavakkara,
12-3-2021.

SAMBU. V S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shaji. C.A., Charakkuparambil House, Pallippadi, Karimba P. O., Mannarkkad Taluk, Palakkad District, Pin-678 597 holder of SSLC Book No. F088459 with Register No. 357846 of March 1993, 232049 of March 1994, 483256 of 1995 in the Ration Card No. 1949086819 (Sl. No. 5) issued on 15-3-2017 by the Taluk Supply Officer Mannarkkad, in the Election Identity Card No. GTT1449586 issued on 24-1-2019 by the Electoral Registration Officer, 53Kongad LA Constituency, in the PAN Card No. COZPS4351D issued by the Income Tax Department Government of India, in the Driving Licence No. 9/1977/2003 issued on 9-9-2015 by the Assistant LA Mannarghat, in the Marriage Certificate No. 71/2010 issued on 17-2-2010 by the Secretary, Registrar of Marriage, Karimba Grama Panchayat, in the Birth Certificate of my minor daughter Afra C.S Registration No. 1228/2009, date of Registration 30-3-2009 issued by the Special Grade Secretary, Registrar of Births and Deaths, Mannarkkad Grama Panchayath, in the Birth Certificate of my minor son Ablaj. C S Registration No. 2909/2010, date of Registration 16-7-2010 issued by the Special Grade Secretary, Registrar of Births and Deaths, Mannarkkad Grama Panchayath, entered as Shaji in the Birth Certificate of my minor daughter Asiya Sherin C.S Registration No. 266/2002, date of Registration 18-1-2002 issued by the Special Grade Secretary, Registrar of Births and Deaths, Mannarkkad Grama Panchayath is one and the same person. Hereafter I have changed my name as Muhammed Shaji. C.A and have changed my signature as shown below.

Old Signature :



New Signature :




The change will come into effect in all records related to me.


Pallippadi.

SHAJI. C.A.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nihalath K., Pancharantavida, P. O. Chendayad, Via Panoor, Kannur District, Pin-670 692, holder of S.S.L.C. No. P 177664 with Register No. 155319 of March 2014, Marriage Certificate with Registration No. MARRIAGE/2018/1113, date of Registration 2-5-2018 issued by the Local Registrar, Kochi Municipal Corporation, also known as Parvathi Sayooj in the PAN Card No. FXKPP7879A issued from Income Tax Department, Govt. of India, Ration Card No. 2367074172 (Sl. No. 6) dated 8-3-2021 issued by the Taluk Supply Officer, Thalassery, is one and the same person. I have embraced Hindu Religion from Islam-Mappila Community with a new name Parvathi. Hereafter I will be known by the name as Parvathi Sayooj only on consequent to my marriage and have changed my signature as given below.

Old Signature : 

New Signature : 

The above changes will come into effect in all records related to me.

Chendayad,
12-3-2021.

NIHALATH K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baiju R., Afeefa Manzil, New Road Khazilane, Thalangara P. O., Kasaragod District, Pin-671 122, holder of S.S.L.C. Book No. J 188952 with Register No. 474275 of March 1998, Driving Licence No. 14/5967/2013 dated 23-7-2013 issued by the ALA, Kasargode, as Baiju in the Election Identity Card No. JMR1681337 dated 25-2-2004 issued by the Electoral Registration Officer, Kilimanoor LA Constituency, also known as Noushad in the PAN Card No. CGBPN3751N issued from Income Tax Department, Govt. of India, Ration Card No. 2468124408 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kasaragod is one and the same person. I have embraced Islam Religion from Hindu-Kuravan Community with a new name Noushad. Hereafter I will be a member of Islam Religion and will be known by the name as Noushad only and have changed my signature as given below.

Old Signature :



New Signature :



The above changes will come into effect in all records related to me.

Thalangara,
16-3-2021.

BAIJU R.

NOTIFICATION

I, Christol Flory L, Nazrath, House No. 971, Marayamuttom P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 124, do hereby notify for the information of all authorities concerned and the public that my minor daughter Dincy C S, whose Community which is wrongly entered as Christian, Nadar in her S S L C Certificate No. V 573695 with Register No. 515635 of March 2020; is corrected as SIUC Christian Nadar vide Certificate No. A6/7225/20/K.Dis, dated 8-3-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to her.

Neyyattinkara,
24-3-2021.

CHRISTOL FLORY L

NOTIFICATION

I, Saji S R, Parappalli Veedu, Sivalayakonam, Keleswaram, Kalliyoor P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 042, do hereby notify for the information of all authorities concerned and the public that my minor daughter Sreelekshmy S, whose Community which is wrongly entered as Hindu, Thandan in her S S L C Certificate No. V 679474 with Register No. 518876 of March 2020; is corrected as Hindu, Ezhava vide Certificate No. A6/9681/20/K.Dis, dated 3-3-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to her.

Neyyattinkara,
31-3-2021.

SAJI S R

NOTIFICATION

I, Shajin Rani R, Ashik Bhavan, House No. 1296, Poovathoor, Arumaloorkonam, Karakkonam P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 504, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as LC Xian, Nadar in my S S L C Book No. I 407607 with Register No. 288057 of March 1996; is corrected as SIUC Christian Nadar vide Certificate No. A6/7047/21/K.Dis, dated 15-3-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
29-3-2021.

SHAJIN RANI R

NOTIFICATION

I, Joyi M, J.J Bhavan, House No. 96, Aithiyoor, Balaramapuram P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 501, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S S L C Book No. E 247813 with Register No. 718 of March 1992, is corrected as SIUC Christian Nadar vide Certificate No. A6/6918/21/K.Dis, dated 11-2-2021, issued by the Tahsildar, Taluk Office, Neyyattinkara.

This change will come into effect in all records related to me.

Neyyattinkara,
9-4-2021.

JOYI M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Simi V R, Greeshmam, TC 91/1747, VKRA-24, Karikkakom P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 021; holder of S S L C Book No. K 378100 with Register No. 457707 of March 1998; Pre Degree Examination Pass Certificate with Register No. 2502/ April 2000, dated 7-6-2000, issued by the Controller of Examinations, University of Kerala; Electoral Identity Card No. YUC0236653, dated 9-1-2016, issued by the Electoral Registration Officer, Kazhakoottam Constituency; Permanent Account No. CIZPS0861A, issued from Income Tax Department, Government of India; Ration Card No. 1103178784 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; Birth

Certificate with Registration No. 974/2004, date of Registration 12-10-2004, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram, of my daughter Gayathri Gireesh; and known as Simi Gireesh in the Birth Certificate with Registration No. 2008-45-00576, date of Registration 25-10-2008, issued by the Registrar of Births & Deaths, Greater Visakhapatnam Municipal Corporation, of my daughter Greeshma Gireesh; Service and Release Certificate with Serial No. 41976, Personal No. 117808Y, date of issue 31-8-2010, issued from Indian Navy, of my husband Gireesh N; Pension Payment Order No. 248201001305, issued by Principal Controller of Defence Accounts, Navy, Mumbai, of my husband Gireesh N; is one and the same person. Hereafter I will be known by the name Simi V R only.

It is further notified that my minor daughter Gayathri Gireesh, holder of Extract of Admission Register with Admission No. 19465, date of Admission 16-5-2011, issued by the Principal, Holy Angels' Convent H.S.S, Thiruvananthapuram; Birth Certificate with Registration No. 974/2004, date of Registration 12-10-2004, issued by the Registrar of Births & Deaths, Corporation of Thiruvananthapuram; Ration Card No. 1103178784 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; and known as Gayathri in the Service and Release Certificate with Serial No. 41976, Personal No. 117808Y, date of issue 31-8-2010, issued from Indian Navy, of her father Gireesh N; is one and the same person. Hereafter she will be known by the name Gayathri Gireesh only.

It is again further notified that my another minor daughter Greeshma Gireesh, holder of Extract of Admission Register with Admission No. 20815, date of Admission 16-5-2014, issued by the Principal, Holy Angels' Convent H.S.S, Thiruvananthapuram; Birth Certificate with Registration No. 2008-45-00576, date of Registration 25-10-2008, issued by the Registrar of Births & Deaths, Greater Visakhapatnam Municipal Corporation; Ration Card No. 1103178784 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; and known as Greeshma in the Service and Release Certificate with Serial No. 41976, Personal No. 117808Y, date of issue 31-8-2010, issued from Indian Navy, of her father Gireesh N; is one and the same person. Hereafter she will be known by the name Greeshma Gireesh only.

This change will come into effect in all records related to us.

Thiruvananthapuram,
24-3-2021.

SIMI V R

NOTIFICATION

I, P M Nitya, Zion Villa, TC 48/797(1), Thrikkannapuram, Aramada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 032, holder of Secondary School Examination Certificate with Registration No.M115/06543/0007, Roll No. 4335625, dated 28-5-2015, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as ST in my Transfer Certificate with Admission No. 6496, Book No. 461, date of Admission 7-4-2011, issued by the Principal, Kendriya Vidyalaya, CRPF Pallipuram; is corrected as Christian, Nadar vide Certificate No. A5-9612/21/K.Dis, dated 12-3-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
24-3-2021.

P M NITYA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Emily Mons, Haritha Nivas, Veilikunnu, Mukkola P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 043, holder of S. S. L. C. No. J-080784 with Register No. 535352 of March 2009; Higher Secondary Examination Certificate No. HSE 967785 with Register No. 7367540 of March 2011, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Arts Degree Certificate No. 0863540 with Register No. PWALAEGR30 of April 2014, issued by the Vice-Chancellor, University of Calicut; Diploma in Airline Management with Travel/Tourism and Hospitality Management Certificate with Register No. CPO/8450, dated 15-10-2015, issued from Bharat Sevak Samaj; Airline Management with Travel/Tourism and Hospitality Management Certificate with Student ID 1199 of September 2015, issued from Zabeel International, Institute of Management & Technology, United Arab Emirates; Electoral Identity Card No. WPC0324988 dated 7-1-2013, issued by the Electoral Registration Officer, Trikaripur LA Constituency; Permanent Account No. EEUPM0449P, issued from Income Tax Department, Government of India; Marriage Certificate with

Registration No. MARRIAGE/2021/417, date of Registration 3-2-2021, issued by the Local Registrar, Kochi Municipal Corporation; Passport No. P6077177, dated 14-2-2017, issued by the Passport Officer, Passport Office, Kozhikode, have embraced Hindu Religion from Christian, Marthoma Community with a new name Gayathri Harijith. Hereafter I will be a member of Hindu Religion and will be known by the name Gayathri Harijith consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Mukkola,
18-3-2021.

EMILY MONS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vinitha B S, Kusumam House, Thriveni Gardens-14, Pathirippalli, Kudappanakunnu P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 043, holder of S S L C Certificate No. C 353765 with Register No. 155032 of March 2002, have embraced Hinduism from Christian, Cheramar Community, with the same name. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Thiruvananthapuram,
30-3-2021.

VINITHA B S

NOTIFICATION

I, Simi P H, Salem Cottage, Plavila, Thirumala, Thirumala P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 006, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Latin Catholic, Nadar in my S S L C Book No. I 381660 with Register No. 290043 of March 1996; is corrected as Nadar, Christian vide Certificate No. A5-12427/2021/Kdis, dated 24-3-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
27-3-2021.

SIMI P H

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Remadevi B, Thiyadil House, TC 7/615(10), Kanjirampara P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 030, holder of S S L C Book No. A 734280 with Register No. 146170 of October 1975; Electoral Identity Card No. LNH1501014, dated 18-10-2014, issued by the Electoral Registration Officer, Vattiyoorkavu LA Constituency; Permanent Account No. CMFPR6897H, issued from income Tax Department, Government of India; also known as B Remadevi in the Ration Card No. 1102094464 (Sl. No. 1), dated 19-6-2018, issued by Taluk Supply Officer, North, Thiruvananthapuram; and known as Rema R Nath in the Pension Certificate with Regimental No. 097336-W, dated 24-12-2014, issued from Indian Navy, of my husband Thiyyadi Madhavamenon Ravindranath; Pension Payment Order No. 09/97/B/S/00235/1988, dated 31-3-1988, issued from Office of the C.D.A (Navy), Bombay, of my husband Thiyyadi Madhavamenon Ravindranath; is one and the same person. Hereafter I will be known by the name Remadevi B only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
29-3-2021.

REMADEVI B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vaisali A R, TC 3/485-13, RNRA-C-8, Reshmi Nagar, Muttada P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 025, holder of Indian Certificate of Secondary Education (Class X) Certificate No. TG 30006220 with Unique ID 6027702, dated 18-5-2015, issued by the Chairman, Council for the Indian School Certificate Examinations, New Delhi; Higher Secondary Examination Certificate No. HSE 2/2017/027991 with Register No. 4028498 of March 2017, issued by Board of Higher Secondary Examination, Government of Kerala; Ration Card No. 1102088405 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; Indian Union Driving Licence No. KL 15 20180022479, date of issue 26-7-2018, issued by RTO, Thiruvananthapuram; and known as Vaisali Anitha Rajan Nair in the Passport No. R 7267392, date of issue 4-1-2018, issued from the Passport Office, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Vaishali A R.

This change will come into effect in all records related to me.

Thiruvananthapuram,
29-3-2021.

VAISALI A R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ashalatha V L, Lalitha Vilasom, TC 20/817, Melarannoor, Karamana P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 002, holder of S S L C Certificate No. C 202970 with Register No. 663145 of March 2003; Electoral Identity Card No. YUC9519166, dated 10-11-2020, issued by the Electoral Registration Officer, Thiruvananthapuram Constituency; Permanent Account No. BINPL3615E, issued from Income Tax Department, Government of India; and known as Ashalatha in the Ration Card No. 1102047491 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, North, Thiruvananthapuram; Marriage Document dated 27-9-2008, issued by the Sub Registrar, Sub Registrar Office, Kulathoor; is one and the same person. I have embraced Islam Religion from Hindu, Nair Community with a new name Aysha L. Hereafter I will be a member of Islam Religion and will be known by the name Aysha L only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
12-4-2021.

ASHALATHA V L

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Bhimappa Kambali, CISF Unit, VSSC Thumba, New Colony, Quarters No. B-3-003, Thumba P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 022, holder of Duplicate of Leaving Certificate with Admission No. 311, date of Admission 6-6-1986, dated 25-3-2021, issued by the Headmaster, Sri Kalidas High School, Badami; Employment Certificate No. 21/1696, (now working as Head Constable at CISF Unit, VSSC Thumba) dated 23-3-2021, issued by the Asst. Commandant, CISF Unit, VSSC Thumba, Thiruvananthapuram; CISF Identity Card No. 094784 with CISF No. 963512992, date of issue 18-3-2019, issued from Ministry of Home Affairs, Government of India; Birth Certificate with Registration No. 1, date of Registration 2-1-2007, issued by the Tahsildar, Ron, Government of Karnataka, of my son Vedanth Kambali; and known as Bhimappa in the Bonafide Certificate No. 31377/KVPPM/2020-21/463 with Admission No. 8153, dated 26-3-2021, issued by the Principal, Kendriya Vidyalaya, CRPF Pallipuram, Thiruvananthapuram, of my son Vedanth Kambali; is one and the same person. Hereafter I will be known by the name Bhimappa Kambali only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
12-4-2021.

BHIMAPPA KAMBALI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Basavannevva Kuri, CISF Unit, VSSC Thumba, New Colony, Quarters No. B-3-003, Thumba P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 022, holder of Duplicate of Leaving Certificate with Register No. 337/1999-2000, date of Admission 14-6-1999, dated 12-11-2019, issued by the Headmaster, V.R.C. Girls High School, Ron; also known as Basavannevva Kambali in the Contributory Health Service Scheme Membership Card No. 963512992/2/CV, date of issue 28-9-2018, issued from VSSC Thumba, Thiruvananthapuram; Employment Certificate No. 21/1696, dated 23-3-2021, issued by the Asst. Commandant, CISF Unit, VSSC Thumba, Thiruvananthapuram, of my husband Bhimappa Kambali; Birth Certificate with Registration No. 1, date of Registration 2-1-2007, issued by the Tahsildar, Ron, Government of Karnataka, of my son Vedanth Kambali; and known as Bharathi in the Bonafide Certificate No. 31377/KVPPM/2020-21/463 with Admission No. 8153, dated 26-3-2021, issued by the Principal, Kendriya Vidyalaya, CRPF Pallipuram, Thiruvananthapuram, of my son Vedanth Kambali; is one and the same person. Hereafter I will be known by the name Basavannevva Kambali only and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
16-4-2021.

BASAVANNEVVA KURI

NOTIFICATION

I, Kunjumol V S, Madathittuvila Veedu, TC 52/2472(1), Pappanamcode P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 018, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar LC in my S S L C Certificate No. B 450940 with Register No. 665070 of March 2001; is corrected as Christian, Nadar vide Certificate No. A5-10052/2021/Kdis, dated 16-4-2021, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
19-4-2021.

KUNJUMOL V S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anandakuttan K G, Sobhalayam, Venkavila, Vettampally, Irinchayam P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 561; holder of S S L C Book No. I 197812 with Register No. 321897 of March 1996; Employment Certificate No. 02/2021 (now working as Driver Gr. II. in the State Institute for Animal Diseases, Palode), with PEN No. 837609, dated 15-3-2021, issued by the Chief Disease Investigation Officer, State Institute for Animal Diseases, Palode; Pre Degree Examination Pass Certificate with Register No. 120829 of March 2000, issued by the Vice Chancellor, University of Kerala; National Trade Certificate No. 200716 of July 2006, issued from National Council for Vocational Training; Degree of Bachelor of Arts Certificate with Register No. 3302/September 2017, dated 1-8-2018, issued by the Vice Chancellor, University of Kerala; Electoral Identity Card No. MMS2028652, dated 6-8-2017, issued by the Electoral Registration Officer, Vamanapuram Constituency; Driving Licence No. 21/5468/2003, dated 21-4-2018, issued by Asst. LA, Nedumangad; Star Health Insurance Identity Card with Customer ID.3949215-1, issued from Star Health and Allied Insurance Company Limited; Permanent Account No. BOXPG0348R, issued from Income Tax Department, Government of India; also known as Ananda Kuttan K G in the National Apprenticeship Certificate No. 119178 of October 2010, issued from National Council for Vocational Training; and known as Anandakuttan in the Ration Card No. 1105039695 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Nedumangad; is one and the same person. Hereafter I have changed my name as Anand K G.

This change will come into effect in all records related to me.

Nedumangad,
16-3-2021.

ANANDAKUTTAN K G

NOTIFICATION

I, Siji N G, Saju Bhavan, House No. 74 B, Mullankallu, Parandode P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian, Nadar in my S S L C Certificate No. K 524490 with Register No. 508158 of March 2010; is corrected as Christian Nadar SIUC vide Certificate No. B2-3761/2021, dated 29-3-2021, issued by the Tahsildar, Taluk Office, Nedumangad.

This change will come into effect in all records related to me.

Nedumangad,
29-3-2021.

SJI N G

NOTIFICATION

I, Preeja S, S S Nivas, Thonikadavu, Kadakkavoor P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 306, do hereby notify for the information of all authorities concerned and the public that my minor daughter Anakha Aneesh, holder of School Certificate with Admission No. 3379, date of Admission 24-5-2019, issued by the Principal, Amritha Vidyalayam, Kaimanam, Thiruvananthapuram; Birth Certificate with Registration No. 26853/2011, date of Registration 14-10-2011, issued by the Sub Registrar of Births and Deaths, Corporation of Thiruvananthapuram; and known as Anakha in the Ration Card No. 1104036298 (Sl. No. 9), dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; is one and the same person. Hereafter I have changed her name as Anakha A.

This change will come into effect in all records related to her.

Chirayinkeezhu,
19-3-2021.

PREEJA S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kiran S B, Suresh Bhavan, House No. 11/184, Kulakkodu, Mudakkal P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 103; holder of S S L C Certificate No. K 281944 with Register No. 517704 of March 2010; Electoral Identity Card No. NXI0538181, dated 19-1-2015, issued by the Electoral Registration Officer, Chirayinkeezhu Constituency; Permanent Account No. JNRPK6413A, issued from Income Tax Department, Government of India; Indian Union Driving Licence No. KL 16 20140002465, date of issue 25-3-2014, issued by RTO, Attingal; Ration Card No. 1104008854 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; Electoral Identity Card No. NXI2610343, dated 19-1-2021, issued by the Electoral Registration Officer, Chirayinkeezhu Constituency, of my wife Amina N; Marriage Certificate No. 17/2018, dated 27-10-2018 issued by the Marriage Officer, Attingal, Thiruvananthapuram; Birth Certificate with Registration No. 1013/2019, date of Registration 5-12-2019, issued by the Registrar of Births & Deaths, Attingal Municipality, of my son Alfin K; and known as Kiran Suresh Bindu in the Passport No. T 9896312, date of issue 1-10-2019, issued from the Passport Office, Thiruvananthapuram; is one and the same person. I have embraced Islam Religion from Hindu, Ezhava Community vide Discharge Certificate No. 7516, dated 22-2-2021, issued from Therbiyathul Islam Sabha, P I Road, Mukhadar, Calicut, with a new name Muhammed Zayan. Hereafter I will be a member of Islam Religion and will be known by the name Muhammed Zayan only and will sign accordingly.

This change will come into effect in all records related to me.

Chirayinkeezhu,
20-3-2021.

KIRAN S B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jayan K, Chirayil House, Koonthallor, Chirayinkeezhu P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 304, holder of S S L C Book No. A 185646 with Register No. 483007 of March 1990; and known as Jayan in the Permanent Account No. CAMPJ8837J, issued by Income Tax Department, Government of India; Driving Licence No. 16/2867/1993, dated 29-7-2006, issued by Asst. LA, Attingal; Ration Card No. 1104020619 (Sl. No. 5), dated 12-11-2020, issued by Taluk Supply Officer, Chirayinkeezhu is one and the same person. Hereafter I have changed my name as Ahammed Ismail Subair and will sign accordingly.

This change will come into effect in all records related to me.

Chirayinkeezhu,
5-4-2021.

JAYAN K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manumon M R, Vrindhavanam, L.M.S. Junction, Attingal P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 101, holder of S S L C Certificate No. F 405757 with Register No. 193445 of March 1993; Higher Secondary Examination (Class XII) Marklist with Register No. 1211, dated 30-5-1995, issued by the Director, Higher Secondary Education, Government of Kerala; Degree of Bachelor of Science Certificate with Register No. 8511/April 1999, dated 23-8-2000, issued by the Vice Chancellor, University of Kerala; Degree of Master of Computer Applications Certificate with Register No. 9938M0514, dated 26-6-2003, issued by the Vice Chancellor, Bharathiar University; Marriage Certificate with Registration No. 316/2007, date of Registration 9-7-2007, issued by the Local Registrar, Varkala Municipality; also known as Manu Mon in the Fire Engineering Certificate with Register No. SFE44/05/2020/MM, dated 17-6-2002, issued by the Principal, School of Fire Engineering; and known as Manumon in the Ration Card No. 1104004561 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; is one and the same person. Hereafter I have changed my name as Manu M R.

This change will come into effect in all records related to me.

Chirayinkeezhu,
12-4-2021.

MANUMON M R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, S Shibu Lal, Plavila Veedu, Parakunnu P. O., Navaikulam, Varkala Taluk, Thiruvananthapuram District, Pin-695 603, holder of S S L C Book No. A 117339 with Register No. 293309 of March 1987; also known as Shibu Lal S K in the Driving Licence No. 16/1205/2012, dated 16-3-2012, issued by Asst.LA, Attingal; known as Shibulal S K in the Permanent Account No. BFKPS2879P, issued from Income Tax Department, Government of India; Ration Card No. 1171026041 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, Varkala; known as Shibulal Sathyavrithan in the Passport No. L 3026928, date of issue 16-8-2013, issued from the Passport Office, Thiruvananthapuram; and known as Shibulal in the Electoral Identity Card No. KL/19/129/120096, dated 4-6-1997, issued by the Electoral Registration Officer, Kilimanoor Constituency; is one and the same person. Hereafter I will be known by the name Shibulal S K only.

This change will come into effect in all records related to me.

Varkala,
29-3-2021.

S SHIBU LAL

NOTIFICATION

I, Sunitha Kumari S, S S Bhavan, House No. 630A, Onamkode, Kattakada P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as LC Xian, Nadar in my S S L C Certificate No. 421014 with Register No. 120733 of March 1999, is corrected as Christian, Nadar vide Certificate No. A5/7903/19/KDis, dated 14-10-2019, issued by the Tahsildar, Taluk Office, Kattakada; and have embraced Hinduism from Christian, Nadar Community with the same name. Hereafter I will be a member of Hindu, Nadar Community.

This change will come into effect in all records related to me.

Kattakada,
18-3-2021.

SUNITHA KUMARI S

NOTIFICATION

I, Sanal Kumar S, S S Bhavan, House No. 630A, Onamkode, Kattakada P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as RC Xian, Nadar in my S S L C Book No. E 265234

Gaz. No. 17/2021/DTP (Part IV).

with Register No. 216870 of March 1993, is corrected as Christian, Nadar vide Certificate No. A5/7902/19/KDis, dated 14-10-2019, issued by the Tahsildar, Taluk Office, Kattakada; and have embraced Hinduism from Christian, Nadar Community with the same name.

It is further notified that my minor daughter Sandra S, holder of S S L C Certificate No. U 486435 with Register No. 202580 of March 2019; and my minor son Sandeep S, holder of School Certificate with Admission No. 26614, dated 3-3-2021, issued by the Headmistress, PR William Higher Secondary School, Kattakada, Thiruvananthapuram; have embraced Hinduism from Christian, Nadar Community with the same name respectively. Hereafter we will be the members of Hindu, Nadar Community.

This change will come into effect in all records related to us.

Kattakada,
18-3-2021.

SANAL KUMAR S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Gopika G S, Gopika Bhavan, House No. 243, Pottankavu, Kollodu P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 571, holder of S S L C Certificate No. T 202426 with Register No. 639356 of March 2018; have embraced Hinduism from Christian, Sambavar Community with the same name. Hereafter I will be a member of Hindu, Sambavar Community.

This change will come into effect in all records related to me.

Kattakada,
31-3-2021.

GOPIKA G S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baiju S, Charuvilakam Veedu, House No. 395, Navettikonam, Kattakada P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 572, holder of S S L C Book No. E 235187 with Register No. 4343 of March 1992; have embraced Christianity from Hindu, Iyyanavar Community with the same name. Hereafter I will be a member of Christian, Iyyanavar Community.

This change will come into effect in all records related to me.

Kattakada,
7-4-2021.

BAIJU S

NOTIFICATION

I, Manu V S, Manju Nivas, Alantharakonam, Peyad P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 573, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as LC Xian, Nadar in my Extract of Admission Register with Admission No. 21414, date of Admission 12-5-2004, issued from St. Xaviers HSS, Peyad; is corrected as Vaniya, Hindu vide Certificate No. A5/18026/19/DDis, dated 15-5-2020, issued by the Tahsildar, Taluk Office, Kattakada.

This change will come into effect in all records related to me.

Kattakada,
12-4-2021.

MANU V S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mariyamma D., Kripa Bhavan, Pattathanam P. O., Kollam-691 021, Kollam Taluk, Kollam District, holder of Secondary School Leaving Certificate Book No. E828174 with Register No. 184849 of 1986 March, 62882 of 1986 September, 429615 of 1987 March and Book No. F 198455 with Register No. 36611 of 1987 September and Aadhar Card No. 557749133780 issued by Unique Identification Authority of India also known as Valsamma Shaji holder of Account No. KR/KLM/0025590/000/0000044 in the Employees Provident Fund Records is one and the same person. Hereafter I will be known by the name Mariyamma D only.

This change will come into effect in all records related to me.

Pattathanam,
25-11-2020.

MARIYAMMA D

NOTIFICATION

I, Joyce Fanny Netto, Joy Dale, Pavithram Nagar-230, Eravipuram P. O., Eravipuram Village, Kollam Taluk, Kollam District, Pin-691 011, do hereby notify for the information of all authorities concerned and public that my minor daughter Anulekshmi. R holder of Birth Certificate with Registration No. 748/2007, date of Registration 16-11-2007 issued by the Registrar of Birth and Deaths, Kadakkal Grama Panchayath in the School Admission Register Extract with the Admission No. 15973

date of Admission 28-5-2018, issued by the Headmaster, ST. Johns. H. S. Eravipuram and known as Anulekshmi in the Ration Card No. 1207301210 (Sl. No. 3) issued on 1-10-2020 by the Taluk Supply Officer, Kollam is one and the same person. Hereafter I have changed her name as Jessica Rinu.

It is further notified that the Community of my minor daughter Anulekshmi. R which is wrongly entered in her Extract of School Admission Register with Admission No. 15973, date of Admission 28-5-2018 issued from St. Johns H.S. Eravipuram as Hindu Ezhava is corrected as Christian Latin Catholic vide Community Certificate No. 22047/20/A5/K.Dis dated 7-1-2021 issued by Tahsildar, Kollam Taluk.

This change and correction will come into effect in all records related to her.

JOYCE FANNY NETTO

NOTIFICATION

I, Joyce Fanny Netto, Joy Dale, Pavithram Nagar-230, Eravipuram P. O., Eravipuram Village, Kollam Taluk, Kollam District, Pin-691 011, do hereby notify for the information of all authorities concerned and public that my minor son Anukrishna. R holder of Birth Certificate with Registration No. 1079/2005, date of Registration 12-5-2005 issued by the Registrar of Birth and Deaths, Chirayinkeezhu Grama Panchayath in the School Admission Register Extract with the Admission No. 15975, date of Admission 28-5-2018, issued by the Headmaster, St. Johns H.S. Eravipuram and known as Anukrishna in the Ration Card No. 1207301210 (Sl. No. 2) issued on 1-10-2020 by the Taluk Supply Officer, Kollam, is one and same person. Hereafter I have changed his name as Jason Rinu.

It is further notified that the Community of my minor son Anukrishna. R which is wrongly entered in his Extract of School Admission Register with Admission No. 15975 with date of Admission 28-5-2018 issued from St. Johns H.S. Eravipuram as Hindu Ezhava is corrected as Christian Latin Catholic vide Community Certificate No. 22048/20/A5/K.Dis dated 7-1-2021 issued by Tahsildar, Kollam Taluk.

This change and correction will come into effect in all records related to his.

JOYCE FANNY NETTO

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Preetha R, Kaleekkal Vadakkathil, Vaduthala, Panmana P. O., Karunagappally Taluk, Kollam District, Pin-691 583, holder of Extract of Admission Register with Admission No. 9941, date of Admission 23-5-1995, issued by the Headmistress, Govt. High School for Girls, Chavara; and known as Sheena in the Provident Fund Account No. KR/KLM/0022255/000/0000086, issued from Provident Fund Commissioner; is one and the same person. Hereafter I will be known by the name Preetha R only.

This change will come into effect in all records related to me.

Karunagappally,
24-3-2021.

PREETHA R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Wilsy J, Kollantazhikathu Veedu, Near Kurisady, Pavithreswaram P. O., Kottarakkara Taluk, Kollam District, Pin-691 507, holder of Extract of Admission Register with Admission No. 2772, date of Admission 31-5-1991, issued by the Headmaster, K.N.N.M. VHSS, Pavithreswaram; also known as Bincy in the Electoral Identity Card No. LXC1492107, dated 24-1-2019, issued by the Electoral Registration Officer, Kottarakkara Constituency; Permanent Account No. FPSPB7139M, issued from Income Tax Department, Government of India; Passport No. M 3351349, date of issue 4-11-2014, issued from the Passport Office, Thiruvananthapuram; and known as Bincy J in the Ration Card No. 1208172145 (Sl. No. 1), dated 7-5-2019, issued by Taluk Supply Officer, Kottarakkara; is one and the same person. Hereafter I will be known by the name Bincy only and will sign accordingly.

This change will come into effect in all records related to me.

Kottarakkara,
26-3-2021.

WILSY J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunil G, Moorthyvila Melethil Veedu, House No. 446, Odanavattom P. O., Kottarakkara Taluk, Kollam District, Pin-691 512, holder of Extract of Admission Register with Admission No. 10398, date of Admission 23-5-1996, issued by the Principal, K.R.G.P.M. HS & VHSS, Odanavattom, have embraced Hinduism from Christian, Pulaya Community, with the same name. Hereafter I will be a member of Hindu, Pulaya Community.

This change will come into effect in all records related to me.

Kottarakkara,
31-3-2021.

SUNIL G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Markkalisa.M, Puthenvila Kizhakkathil, Ambalathum Bhagam, Poruvazhy, Kunnathoor, Kollam, holder of Extract of School Admission Register with Admission Number 6189 date of Admission 18-5-1967 issued by the Headmistress, K.R.K.P.M B.H.S & V.H.S.S, Kadampanad, known as Markkalisa in the Ration Card No. 1211020590 dated 15-3-2017 issued by the Taluk Supply Officer, Kunnathoor, known as Lilly in the Kerala Cashew Worker's Relief & Welfare Fund Scheme 1988 with Registration No. 2/02/01/0512 issued by the Kerala Cashew Worker's Relief & Welfare Fund Officer and in the Employees Provident Fund Scheme 1952 Subscribers Annual Statement of Account for the year 2011-2012 in the Account No. KR/KLM/0001216/000/0001680 dated 5-10-2012 issued by the Regional Provident Fund Commissioner is one and the same person and hereafter I will be known by the name Markkalisa. M. only.

This change will come into effect in all records related to me.

MARKKALISA. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aleyamma Abraham, Thundil Puthenveedu, Kallumkadavu, Pathanapuram P. O., Pathanapuram Taluk, Kollam District, Pin-689 695, holder of Extract of School Admission Register with Admission No. 7627, date of Admission 18-5-1979, issued from Mount Tabor Girls High School, Pathanapuram; Electoral Identity Card No. GJW1146786, dated 29-5-2018, issued by the Electoral Registration Officer, Pathanapuram Assembly Constituency; Ration Card No. 1209122901 (Sl. No. 1), dated 1-12-2018, issued by the Taluk Supply Officer, Pathanapuram; Permanent Account No. JBYPS0631D, issued from Income Tax Department, Government of India, also known as Sobhana Monachan in the Employee Provident Fund Account No. KR/KLM/0025591/000/0000045, issued by the Regional Provident Fund Commissioner, Kollam, is one and the same person. Hereafter I will be known by the name Aleyamma Abraham only.

This change will come into effect in all records related to me.

Pathanapuram,
1-6-2019.

ALEYAMMA ABRAHAM

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vijaya. N, Maruthimoottil, Pathanapuram P. O., Piravanthoor, Kollam District, Pin-689 695, holder of Extract of School Admission Register with Admission No. 8044, date of Admission 20-5-1980, issued from Mount Tabor Girls High School, Pathanapuram; Permanent Account No. BMJPV6818D, issued from Income Tax Department of India, also known as Vanaja. N in the Employee Provident Fund Account No. KR/5464/440, issued by the Regional Provident Fund Commissioner, Kollam, known as Vanaja Dinesan in the Ration Card No. 1373022249 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Konni, and known as Vanaja in the Electoral Identity Card No. LRM1354653, dated 30-4-1997, issued by the Electoral Registration Officer, Pathanapuram LA Constituency, is one and the same person. Hereafter I will be known by the name Vijaya. N only.

This change will come into effect in all records related to me.

Pathanapuram,
1-6-2019.

VIJAYA. N

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aleyamma Mathew, Cherupushpa Nivas, Anapuzhackal, Anchal P. O., Pathanapuram Taluk, Kollam District, Pin-691 306, holder of S S L C Book No. 916844 with Register No. 331353 of March 1981; Passport No. L 9428625, date of issue 20-5-2014, issued from the Passport Office, Thiruvananthapuram; Electoral Identity Card No. NVU0473157, dated 15-3-2014, issued by the Electoral Registration Officer, Punalur LA Constituency; and known as Donia in the Permanent Account No. BWOPD9738D, issued by Income Tax Department, Government of India; is one and the same person. Hereafter I will be known by the name Aleyamma Mathew only.

This change will come into effect in all records related to me.

Pathanapuram,
30-3-2021.

ALEYAMMA MATHEW

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Rajee Varghese, Padiyangal Puthen Veedu, Kuthirachira, Punalur P. O., Kollam-691 305, holder of S S L C Book No. C 231659 with Register No. 417532 of 1990 March, Marriage Certificate No. 204/10 date of Registration

22-2-2010 issued by Registrar of Marriages, Punalur Municipality, Driving Licence No. 31/752/2009 dated 21-2-2009 issued by Assistant LA Mavelikkara, also known as Raji in the Electoral Registration Identity Card No. BNJ1543628 dated 21-2-2005 issued by Electoral Registration Officer, Punalur LA Constituency, and also known as Raji Lalachen in the Ration Card No. 1272042303 (Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer, Punalur, in the Birth Certificate with Registration No. 761/97 date of Registration 2-9-1997 issued by Registrar of Births and Deaths, Kanjirappally Grama Panchayat, and in the S S L C No. N 492664 with Register Number 163716 of March 2013 of my daughter Keziya Lal, and in the Birth Certificate with Registration No. 852/2000 date of Registration 25-3-2000 issued by Registrar of Births and Deaths, Punalur Municipality and in the S S L C No. R 521661 with Register No. 590446 of March 2016 of my son Dani Lal is one and the same person. Hereafter I will be known by the name Raji Lalachen only consequent on my marriage.

This change will come into effect in all records related to me.

Punalur,
23-3-2021.

RAJEE VARGHESE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma Mathunny, Kalayil Veedu, Thumpamon North P. O., Elavumthitta, Pathanamthitta, District, Pin-689 625, holder of S. S. L. C. Book No. D-658603 with Register No. 39961 of March 1983, also known as Annamma Mathew in the Birth Certificate with Registration No. 2361/91, date of Registration 1-10-1991, issued from Pathanamthitta Municipality, of my son Rijo Sam, known as Annamma in the Marriage Certificate No. 02/90, dated 31-7-2001, issued from Emanuel Mar Thoma Syrian Church, Thumpamon North, known as Joice Regi in the S. S. L. C. No. G 054869 with Register No. 185326 March 2007, of my son Rijo Sam, and known as Joice Reji in the Ration Card No. 1312091245 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Kozhencherry, is one and the same person. Hereafter I will be known by the name Joice Reji only consequent on my marriage.

This change will come into effect in all records related to me.

Thumpamon North,
22-3-2021.

ANNAMMA MATHUNNY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sera Mathew, Thoovonu House, Kozhencherry P. O., Kozhencherry Taluk, Pathanamthitta District, Pin-689 641, holder of Secondary School Examination (Session 2012-14) Grade Sheet cum Certificate of Performance S. No. SSE/2014/1011099 with Roll No. 4183139, dated 19-5-2014, issued from Central Board of Secondary Education, Delhi; All India Senior School Certificate Examination, 2016 Certificate S. No. SSCE/2016/0920070 with Roll No. 4814698 of March 2016, issued from Central Board of Secondary Education, Delhi; Electoral Identity Card No. IOZ0913178, dated 26-10-2017, issued by the Electoral Registration Officer, Aranmula Assembly Constituency; Driving Licence No. KL08 20160007740, dated 27-6-2016, issued by the Licencing Authority, RTO, Pathanamthitta, also known as Thoovonu Sera Mathew Latha in the Bachelor of Sports Management Degree Certificate No. 1396086 of June 2019, issued by the Vice Chancellor, University of Mumbai, Maharashtra, is one and the same person. Hereafter I will be known by the name Sera Mathew only.

This change will come into effect in all records related to me.

Kozhencherry,
3-4-2021.

SERA MATHEW

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Raju. N, Kiran Bhavanam, Mithrapuram, Paranthal P. O., Adoor, Pathanamthitta-689 501, holder of Standard X equivalency Certificate No. AF 06008 with Register Number 112222 of September 2012 have embraced Christianity from Hindu Kurava Community with the same name.

It is further notified that my minor son Kiran Raju holder of Birth Certificate with Registration No. 850/2005 date of Registration 16-5-2005 issued by Registrar of Births and Deaths, Adoor Municipality and School Admission Register extract with Admission No. 2281 date

of Admission 23-5-2018 issued by Headmistress Govt. Boys, H.S.S. Adoor have embraced Christianity from Hindu Kurava Community with the same name. Hereafter we will be the members of Christian Kurava Community. This change will come into effect in all records related to us.

Paranthal,
16-3-2021.

RAJU. N

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Podiyamma K.V, Kiran Bhavanam, Mithrapuram, Paranthal P. O., Adoor, Pathanamthitta-689 501 holder of S S L C Book. No. G397216 with Register Number 10924 of 1995 March have embraced Christianity from Hindu Kurava Community with the same name. Hereafter I will be a member of Christian Kurava Community.

This change will come into effect in all records related to me.

Paranthal,
16-3-2021.

PODIYAMMA K.V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sharma T. Nair, Ampazhavelil, Mannady P. O., Pathanamthitta-691 530 now working as Havildar (No. 15713820K) in the Army (Corps of Signals), Army HQ Computer Centre 'B' wing Basement Sena Bhavan, New Delhi, holder of S S L C No. E 457614 with Register Number 498780 of March 2005, Higher Secondary Examination Certificate No. HSE 411092 with Register Number 3054621 of March 2007 issued by Secretary, Board of Higher Secondary Examination, Government of Kerala, PAN Card No. ANRPN0750C issued from Income Tax Department, Govt. of India, Indian Union Driving Licence Number MP20N-2011-0060733 dated 11-2-2011 issued by Jabalpur RTO, Madhya Pradesh, in the Ration Card No. 1314036987 (Sl. No. 3) dated 15-3-2017 issued by Taluk Supply Officer, Adoor, in the Marriage Certificate with Registration No. 234/2015, date of Registration 8-12-2015 issued by Registrar of Marriages, Mylom Grama Panchayat have changed my name as Siddharth Thulaseedharan Nair.

This change will come into effect in all records related to me.

Mannady,
19-3-2021.

SHARMA T. NAIR

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Annamma John (Athimoottil), Thannimoottil House, Valanjavattom P. O., Thiruvalla, Pathanamthitta-689 104, holder of S S L C Book No. D 397627 with Register No. 381678 of 1983 March also known as Annamma John in the Marriage Certificate with Serial No. 10/96 dated 26-4-1997 issued from St. Mary's Orthodox Church, Valanjavattom, Thiruvalla also known as Annamma Rajan in the PAN Card No. AFZPR7050M issued from Income Tax Department, Govt. of India and also known as Lissy Rajan in the P P O No. S/047906/2008 (Army) dated 22-10-2008 of my husband Rajan Thomas issued from office of the Principal CDA (Pensions) Allahabad is one and the same person. Hereafter I will be known by the name Annamma Rajan only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Valanjavattom,
21-3-2021.

ANNAMMA JOHN (ATHIMOOTIL)

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, George. D. Prasad of House No. 7/93, Kanjirathanolil, Vennikulam P. O., Mallappally Taluk, Pathanamthitta District, Pin-689 544; holder of SSLC Book No. A135257 with Register No. 333148, of March 1980; Electoral Identity Card No. KNB0946202, dated 23-10-2015, issued by the Electoral Registration Officer, Thiruvalla Constituency; Ration Card No. 1316042923, dated 1-1-2019, issued by Taluk Supply Officer, Mallappally ; Driving License No. 28/2395/2013, dated 28-11-2018 issued by Asst. LA Mallappally , Birth Certificate of my Daughter Abhaya Prasad with Registration No. 1255, date of Registration, 31-3-2005, issued by the Health Supervisor Corporation of Cochin; School Certificate of my Daughter Abhaya Prasad with Admission No. 4704 , dated 19-3-2021, issued by the Principal Campion School Cochin ; Caste Certificate No. 51938972, dated 11-11-2020 , issued by the Village Officer Puramattam; also known as G. D. Prasad in the Permenant Account No. AVCPP9850E, issued from Income Tax Department Government of India; and known as K. D. Prasad in the Marriage Certificate No. 403, dated 22-12-2020, issued by the General Secretary

Kerala Pulayar Mahasabha, Thiruvananthapuram; is one and the same person. I have embraced Hinduism from Christian Cheramar Community, vide Conversion Certificate No. 1027 dated 10-11-2020, issued by the General Secretary Sree Ramadasa Mission Universal Society, Sree Neelakandapuram, Thiruvananthapuram, with the name K. D. Prasad. Hereafter I will be a member of Hindu Pulaya Community and will be known by the name K. D. Prasad only and will sign accordingly.

This change will come into effect in all records related to me.

Mallappally,
23-5-2021.

GEORGE. D. PRASAD

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ananthukrishnan.S, Puthentharayil House, Karuvatta P. O., Alappuzha District, Pin-690 517, holder of All India Secondary School Examination Certificate S. No. SSE/2010/304110 with Roll No. 4145838 of March 2010 issued from Central Board of Secondary Education Delhi, Higher Secondary Examination Certificate No. HSE1191510 with Register No. 8087276 of March 2012 issued from Board of Higher Secondary Examination Govt. of Kerala, Driving Licence No. 29/6480/2014, dated 10-10-2014, issued by the Assistant Licensing Authority Kayamkulam, PAN Card No. HHZPS1760Q issued from Income Tax Department, Govt. of India; also known as Ananthu Krishnan in Birth Certificate with Registration No. 1167/93, date of Registration 27-9-1993 issued from Pallippad Grama Panchayat; also as S. Ananthukrishnan in Ration Card No. 1420063962, dated 15-3-2017 issued by Taluk Supply Officer, Karthikapally; known as Ananthukrishnan Sasidharan in Passport No. P4089932, dated 23-9-2016 issued from Regional Passport Office Cochin; and also as Anandukrishnan.S in Electoral Identity Card No. YLM0571844 dated 25-6-2015, issued by the Electoral Registration Officer, Haripad LA Constituency is one and the same person. Hereafter I have changed my name as Kevin Sasidharan and will sign accordingly.

This change will come into effect in all records related to me.

Karuvatta,
18-3-2021.

ANANTHUKRISHNAN. S

NOTIFICATION

I, Muhammed Hashim H., Vadakkemiyathu, Avalookunnu P. O., Alappuzha District, Pin-688 006, do hereby notify for the information of all authorities concerned and the public that my minor son Salman K. holder of Birth Certificate with Registration No. 3821 (11)/2004 date of Registration 21-10-2004 issued from Alappuzha Municipality and also known as Salman M. in School Certificate with Admission No. 16922 issued from Govt. V.H.S.S., Aryad on 24-11-2020 and mentioned in the Ration Card No. 1418130645, dated 13-11-2020 issued by Taluk Supply Officer, Ambalappuzha is one and the same person. Hereafter he will be known by the name Salman M. only.

I do further notify that my minor daughter Shabana K., holder of Birth Certificate with Registration No. 8868/2008, date of Registration 29-12-2008 issued from Alappuzha Municipality, and also known as Shabana M. in the School Certificate with Admission No. 16971 issued from Govt. V.H.S.S., Aryad on 24-11-2020 and mentioned in the Ration Card No. 1418130645, dated 13-11-2020 issued by Taluk Supply Officer, Ambalappuzha is one and the same person. Hereafter she will be known by the name Shabana M. only.

These changes will come into effect in all records related to them.

Alappuzha,
17-3-2021.

MUHAMMED HASHIM H.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sooyamma K.J, Panikan Parambil, Mullakkal Ward, Alappuzha District, Pin-688 011, holder of SSLC Book No. 201429 with Register No. 999333 of March 1980, Driving License No. KL0420050003313 dated 2-9-2005 issued from Licensing Authority Alappuzha also known as Sophiya Sakaria in Election Identity Card No. FYH0995407, dated 27-12-2000

issued by Alappuzha LA Constituency, in Ration Card No. 1418017583, dated 15-3-2017 issued by Taluk Supply Officer, Ambalappuzha is one and the same person. Hereafter I will be known by the name Sophia Zacharia only.

This change will come into effect in all records related to me.

Alappuzha.

SOOYAMMA. K. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kanithamma K, Mattathil, Vadackal P. O., Kalarcode, Ambalappuzha Taluk, Alappuzha District, Pin-688 003, holder of SSLC No. H 278433 with Register No. 550380 of March 2008; Higher Secondary Examination Certificate No. HSE 074670 with Register No. 6077607 of March 2010 issued from Board of Higher Secondary Examination, Govt. of Kerala, Diploma in Computer Engineering Certificate No. 0066636 with Register No. 10130092 April 2013 issued from State Board of Technical Examination Government of Kerala, Birth Certificate with Register No. 291(I)/1993 date of Registration 6-2-1993 issued from Alappuzha Municipality, Election Identity Card No. XEE0623157 dated 25-6-2015 issued by Electoral Registration Officer, Ambalappuzha LA Constituency, Driving Licence No. KL04 20190005297 dated 27-9-2019 issued by Licensing Authority, Alappuzha, PAN Card No. ECFPK8854M issued from the Income Tax Department, Government of India, Marriage Certificate No. 483/2017 with Registration No. 86/2018 date of Registration 17-12-2018 issued from Pulincunnoo Grama Panchayat, have changed my name as Kanitha K and will sign accordingly.

This change will come into effect in all records related to me.

Vadackal.

KANITHAMMA K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Baby Anjana, Akhil Adarsh Nivas, Pattanakkad P. O., Cherthala, Alappuzha District, Pin-688 531, holder of S.S.L.C. No. M 176596 with Register No. 457205 of March 2012, Vocational Higher Secondary Examination Certificate Sl. No. 153108 with Register No. 1322685 of March 2014 issued from Board of Vocational Higher Secondary Examination, Govt. of Kerala; B.Com Degree Certificate Sl. No. AA290668 with Register No. 140050023775 of March 2017 issued from Mahatma Gandhi University Kottayam, Certificate in Word Processing and Data Entry No. A-005-85-90326 with Register No. 146701325 of July 2017 issued from Kerala State Rural Women's Electronics Industrial Co-operative Federation Ltd., Thiruvananthapuram; Election Identity Card No. RXD0560201, dated 6-1-2017, issued by the Electoral Registration Officer, Cherthala L A Constituency; Driving Licence No. 32/4486/2018, dated 19-7-2018 issued by Asst. Licensing Authority, Cherthala; Employment Exchange Registration Identity Card with Registration No. W 2455/12, dated 6-6-2012, issued from Town Employment Exchange Cherthala, Marriage Certificate No. 3082/2020 with Registration No. 54/2020, date of Registration 1-10-2020 issued from Thycattusserry Grama Panchayat, and in Ration Card No. 1417023238 dated 15-3-2017 issued by Taluk Supply Officer Cherthala, have changed my name as Anjana Rahul consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Pattanakkad,
17-3-2021.

BABY ANJANA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sreejith Nampoothiri P V, Perumana Illam, Thuravoor P. O., Cherthala Taluk, Alappuzha District, Pin-688 532, holder of S S L C No. L 089321 with Register No. 210841 of March 2011; Higher Secondary Examination Certificate No. HSE 2/2013/088072 with Register No. 9084653 of March 2013, issued by Board of Higher Secondary Examination, Government of Kerala; Degree of Bachelor of Science Certificate Sl. No. 171199 with Register No. 130021029831 of March 2016, issued from Mahatma Gandhi University, Kottayam; Degree of Master of Computer Applications Certificate Sl. No. 0118095, with Register No. 95516047 of December 2019, issued from Cochin University of

Science And Technology; Ration Card No. 1417033960 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Cherthala; Electoral Identity Card No. WMB0444307, dated 4-3-2013, issued by Electoral Registration Officer, Aroor LA Constituency; PAN Card with Permanent Account Number BEIPV9647F, issued from Income Tax Department, Government of India; Driving Licence No. 32/2878/2013, dated 29-4-2013, issued by Asst. LA, Cherthala; have changed my name as Sreejith Vasudev and will sign accordingly.

This change will come into effect in all records related to me.

Thuravoor,
16-3-2021.

SREEJITH NAMPOOTHIRI P V

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Arantax Margaret Jacob, Kalakettumparambil, Thakazhy P. O., Kuttanad Taluk, Alappuzha District, Pin-688 562; holder of All India Secondary School Examination 2010, Certificate with Roll No. 4144776, dated 28-5-2010, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; All India Senior School Certificate Examination 2012, Certificate with Roll No. 4627823, dated 28-5-2012, issued by Controller of Examinations, Central Board of Secondary Education, Delhi; Degree of Bachelor of Technology under Information Technology Certificate with Register No. 41608809/41608510/12420007, dated 19-9-2019, issued by the Vice Chancellor, University of Kerala; Electoral Identity Card No. TNL0391672, dated 19-3-2014, issued by the Electoral Registration Officer, Kuttanad LA Constituency; Permanent Account No. BYZPJ7411G issued from Income Tax Department, Government of India; Ration Card No. 1419042922 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kuttanad; and known as Margaret Jacob in the Birth Certificate with Registration No. 2737/1993, date of Registration 1-12-1993, issued by the Registrar of Births & Deaths, Ajanur Panchayat; is one and the same person. Hereafter I have changed my name as Serah Margaret Jacob and will sign accordingly.

This change will come into effect in all records related to me.

Kuttanad,
20-3-2021.

ARANTAX MARGARET JACOB

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jancy Varghese, Muppattil Chira, Moncompu P. O., Alappuzha District, Pin-688 502, holder of S.S.L.C. No. K 415695 with Register No. 115705, of March 1998; B.Com Degree Certificate Sl. No. 4320 with Register No. 402121 of 22 November 2004 issued from Mahatma Gandhi University Kottayam; PG Diploma in Computer Application Certificate Sl. No. 1973 with Register No. 21934 issued on 21-6-2004 from ICS Board Cochin; Electoral Identity Card No. KMJ1125103, dated 20-9-2015, issued by the Electoral Registration Officer, Kuttanad L A Constituency; Driving Licence No. 5/2094/2011, dated 21-3-2011 issued by Asst. Licensing Authority, Kottayam; PAN Card No. BEVPV8554C issued from Income Tax Department, Govt. of India; Ration Card No. 1419056237 dated 15-1-2019 issued by Taluk Supply Officer Kuttanad; Marriage Certificate with Registration No. 12/2009, date of Registration 23-1-2009 issued from Pulincunnu Grama Panchayat; mentioned in the Birth Certificate of my son Cins Varghese (Registration No. 360/2012 date of Registration 21-2-2012 issued from Changanasserry Municipality) also known as Jancy in the Birth Certificate of my daughter Ciya Susan Varghese (Registration No. 2237/2009, date of Registration 3-12-2009 issued from Changanasserry Municipality) and also as Jancy Cinu in the Service and Discharge Certificate of my husband Cinu Joseph (Ser. No. 54156, date of discharge 30-11-2019 issued from Demob Bty., Artillery Depot Regiment, Nasik RD Camp) is one and the same person. Hereafter I will be known by the name Jancy Cinu only.

This change will come into effect in all records related to me.

Moncompu,
22-3-2021.

JANCY VARGHESE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jessy K M, Kuttiyil House, House No. 7/335, Kallissery P. O., Chengannur Taluk, Alappuzha District, Pin-689 124, holder of S S L C Book No. D 391567 with Register No. 307544 of March 1983; Marriage Certificate with Registration No. 500/2010, date of Registration 8-6-2010, issued by the Local Registrar, Thiruvananthapuram Grama Panchayat; and known as Jessy Alex in the Driving Licence No. 30/981/2006, dated 12-11-2018, issued by ALA, Chengannur; Permanent Account No. AKJPA5275A, issued by Income Tax Department, Government of India; Passport No. S 8976754, date of issue 7-11-2018, issued from the Passport Office, Cochin; Ration Card No. 1422053671 (Sl. No. 1), dated 15-3-2017, issued by Taluk Supply Officer, Chengannur; Ex-Servicemen Contributory Health

Scheme Card No. KO 0000 0499 2402, issued from ECHS Bhavan, Gopinath Circle, Delhi Cantt., New Delhi, of my husband Alex K A; Pension Certificate with Pension Payment Order No. 09/97/B/S/01652/2000, dated 18-7-2000, issued from Office of the C.D.A. (Navy), of my husband Alex K A; Service and Discharge Certificate No. 20981 with Official No. 162838N, issued from Indian Navy, of my husband Alex K A; is one and the same person. Hereafter I will be known by the name Jessy Alex only consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Chengannur,
23-3-2021.

JESSY K M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Smitha S Pillai, Muttattu House, Puliyoore P. O., Chengannur, Alappuzha District, Pin-689 510; holder of S.S.L.C. Book No. K 477255 with Register No. 122922 of March 1998, B.Sc. Degree Certificate No. 305129 with Register No. 508668 of April 2003, M.Sc. Degree Certificate No. 2904 with Register No. 72787 of April 2005 and B.Ed. Degree Certificate No. 0024396 with Register No. 13604 of April 2006 all issued from University of Kerala, Central Teacher Eligibility Test Certificate S. No. CTET-June 2011/009250 with Roll No. 2413348 issued from Central Board of Secondary Education Delhi, Election Identity Card No. DWW1156207, dated 23-10-2015 issued by the Electoral Registration Officer Chengannur L.A. Constituency, Driving Licence No. 30/4610/2014, dated 30-9-2014 issued by Asst. Licensing Authority Chengannur, PAN Card No. DKTPP3897Q issued from Income Tax Department, Govt. of India, Ration Card No. 1422061711, dated 15-3-2017 issued by Taluk Supply Officer Chengannur, Marriage Certificate with Registration No. 20/06, date of Registration 15-5-2006 issued from Puliyoore Grama Panchayat, mentioned in the Birth Certificate of my son Goutham S.Nath (Registration No. 467/2009, date of Registration 3-10-2009 issued from Chengannur Municipality); and also known as Smitha S.Nath mentioned in the Birth Certificate of my daughter Gowri S.Nath (Registration No. 286/2007, date of Registration 31-5-2007 issued from Chengannur Municipality), and in the Defence Service Records of my husband Sucheendranath M C with No. 15318898L [Certificate File No. 1132/Gen/Thu/E1M, dated 11-2-2021 issued from Garrison Engineer (MES), Bharatpur] is one and same person. Hereafter I will be known by the name Smitha S.Pillai only.

This change will come into effect in all records related to me.

Puliyoore,
27-2-2021.

SMITHA S PILLAI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Linu R. Venu, Sreekovil Kattachira, Pallickal P. O., Kayamkulam, Alappuzha District, Pin-690 503, holder of S.S.L.C. No. G 585295 with Register No. 204594 of March 2007; Higher Secondary Examination Certificate No. HSE A447872 Register No. 5098221 of March 2009 issued from Board of Higher Secondary Examination, Govt. of Kerala; Electoral Identity Card No. ALS0536755, dated 6-1-2014 issued by the Electoral Registration Officer, Kayamkulam LA Constituency; Ration Card No. 1421065175 dated 15-3-2017 issued by Taluk Supply Officer, Mavelikara; Driving Licence No. 31/5871/2010 dated 11-3-2020, issued from Assistant Licensing Authority Mavelikara; PAN Card No. BBQPV7I58C issued from Income Tax Department, Govt. of India; Birth Certificate with Registration No. 199/91, date of Registration 15-6-1991 issued from Ochira Grama Panchayat and also known as Linu Radhamani Venu in the Passport No. L4177217, dated 13-8-2013 issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed my name as Devanarayan Venugopal and will sign accordingly.

This change will come into effect in all records related to me.

Kayamkulam,
22-3-2021.

LINU R. VENU

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vibi K.J., Harijan Colony, Kaduvakulam, Kollad P. O., Kottayam-686 004, holder of S.S.L.C. Book No. J376423 with Register No. 238701 of March 1997 have embraced Hinduism from Christian Cheramar Community as per Caste Certificate No. 55128599 dated 10-3-2021, issued by the Village Officer, Panachikkad with the same name.

It is further notified that my minor daughter Aadiya Vibi, holder of School Certificate with Admission No. 8648, date of Admission 14-3-2020 issued from N.S.M. C.M.S. L.P.S, Mooledom have embraced Hinduism from Christian Cheramar Community as per the Caste Certificate No. 55087231, dated 8-3-2021 issued by the Village Officer, Panachikkadu with the same name.

It is again notified that my daughter Abiya Vibi, holder of Birth Certificate with Registration No. 612/2018 date of Registration 19-3-2018 issued from Kottayam Municipality have embraced Hinduism from Christian, Cheramar Community, as per the Caste Certificate No. 55087246, dated 8-3-2021, issued by the Village Officer, Panachikkadu with the same name.

Hereafter we will be the member of Hindu, Cheramar Community. The above changes will come into effect in all records related to us.

Kaduvakulam,
12-3-2021.

VIBI K.J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mayamma. M, Njarukunnel House, Kanakkari P. O., Kottayam Taluk, Kottayam District, Pin-686 632, holder of S.S.L.C. Book No. E 532760 with Register No. 57841 of March 1986, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 54972638, dated 2-3-2021, issued by Village Officer, Athirampuzha. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kanakkari,
17-3-2021.

MAYAMMA. M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Amritha J Surendran, Valuparambil House, Amalagiri P. O., Ettumanoor, Kottayam Taluk, Kottayam, Pin-686 561, holder of S.S.L.C. No. M 264434 with Register No. 547877 of March 2012, Diploma in Commercial Practice Certificate with Register No. 12140063 of April 2015, issued from State Board of Technical Education, Government of Kerala, Degree of Bachelor of Commerce Certificate with Register No. 33715601/15825003 of April 2018, issued from University of Kerala, Thiruvananthapuram, Ration Card No. 1102086026 (Sl. No. 3), dated 15-3-2017, issued by Taluk Supply Officer, C.R.O. North Thiruvananthapuram, Election Identity Card No. YUC0512574, dated 19-1-2015, issued by Electoral Registration Officer, Thiruvananthapuram LA Constituency, Driving Licence No. 1/6789/2015, dated 27-7-2015, issued by Asst. L.A Trivandrum, Marriage Certificate with Certificate No. 22/2019, dated 5-3-2019, issued by Marriage Officer, Ettumanur have embraced Islam Religion from Hindu, Ezhava Community as per Certificate No. 54756764, dated 20-2-2021, issued by Village Officer, Thycaud. Hereafter I will be a member of Islam Religion and have changed my name as Nadiya Sheraf consequent on my marriage and will sign accordingly.

This change will come into effect in all records related to me.

Amalagiri,
17-3-2021.

AMRITHA J SURENDRAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jasina George, Parekkattil House, Arumanoor P. O., Kottayam Taluk, Kottayam, Pin-686 564, holder of S.S.L.C. No. N 213192 with Register No. 240932 of March 2013, have embraced Hinduism from Christian, Sambavar Community as per Certificate No. 51945066, dated 11-11-2020, issued by Village Officer Ayarkunnam. Hereafter I will be a member of Hindu, Sambavar Community..

This change will come into effect in all records related to me.

Arumanoor,
18-3-2021.

JASINA GEORGE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sunil Jose, Kathamattathil House, Kidangoor P. O., Kottayam District, Pin-686 572, holder of S.S.L.C. No. F 501262 with Register No. 419563 of March 2006 issued from Board of Public Examinations, Kerala, Driving Licence No. KP 1933/06 dated 3-7-2006 issued by Asst. LA Sub Registrar Transport Office, Pala, PAN Card with Permanent Account No. BQQPJ9058J issued from the Income Tax Department, Government of India, Electoral Identity Card No. AUM0870915 dated 9-12-2019 issued from Kaduthuruthy Assembly Constituency, in the Birth Certificate with Registration No. 1137/1988 date of Registration 9-5-1988 issued by Registrar of Births, Deaths Pala Municipality, Passport No. R9997376 date of issue 6-9-2017 issued by Assistant Consular Officer Embassy of India, Rome (Italy), also known as Sunil in the Ration Card No. 1527080083 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Meenachil, is one and the same person. Hereafter I have changed my name as Alex Pandian

This change will come into effect in all records related to me.

Kidangoor,
5-3-2021.

SUNIL JOSE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Skaria P.T, Mukkattu Puthenparambil House, Kurichy P. O., Changanacherry Taluk, Kottayam. Pin-686 532, holder of S.S.L.C. Book No. 922823 with Register No. 134676 of March 1971 and as Sunny Thomas in the Election Identity Card No. ZDM0648824, dated 22-10-2015, issued by Electoral Registration Officer, Changanacherry LA Constituency PAN Card No. BDYPT9324G issued from Income Tax Department, Govt. of India, and as Sunnythomas in the Ration Card No. 1524068922 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply

Officer, Changanacherry and as Sunny in the Birth Certificate of my son Midhun Zachariah with Registration No. 459(II)/1991, date of Registration 1-3-1991, issued by Registrar of Births and Deaths Kottayam Municipality and also known as Sunny Zachariah in the S.S.L.C. of my son Midhun Zachariah with S.S.L.C. No. G 281497, Register No. 232101 of March 2007, in the PAN Card of my son Midhun Zachariah with No. ADIPZ3060A, issued from Income Tax Department, Govt. of India, in the Passport of my son Midhun Zachariah with Passport No. L 5679255, date of issue 24-10-2013. issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I will be known by the name Sunny Zachariah only and will sign accordingly.

This change will come into effect in all records related to me.

Kurichy,
9-3-2021.

SKARIA P.T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Immanuel Lopez P.J, Puthuparambil House, Veroor P. O., Koonamthanam, Changanacherry Taluk, Kottayam, Pin-686 104, holder of S.S.L.C. Book No. G 399827 with Register No. 512637 of March 1994, Degree of Bachelor of Science Certificate with Register No. 46532 of September 2000, issued from Mahatma Gandhi University, Kottayam, Driving Licence No. 33/969/1998, dated 17-10-2018, issued by Asst. L.A Changanacherry, PAN Card No. AUNPL9329C, issued from Income Tax Department, Govt. of India, Ration Card No. 1524035530 (Sl. No. 2), dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry, in the Birth Certificate of my daughter Ivania Mary Immanuel with Registration No. 414/2018, date of Registration 30-8-2018, issued by Registrar of Births & Deaths, Vazhappally Grama Panchayat and also known as Immanuel Lopez Puthuparambil Joseph in the Marriage Certificate with Registration No. 41/2012, date of Registration 4-2-2012, issued by Local Registrar, Vazhappally Grama Panchayat, Passport No. K 4660339, date of issue 17-7-2012, issued by Assistant Consular Officer, Embassy of India, Kingdom of Bahrain, in the Passport of my wife Jane Rose Sebastian with Passport No. K 0073438, date of issue 17-2-2012, issued by Regional Passport Officer, Cochin, in the Passport of my daughter Ivania Mary Immanuel with Passport No. S8969028, date of issue 31-10-2018, issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed my name as Immanuel Joseph and will sign accordingly.

This change will come to effect in all records related to me.

Veroor,
4-3-2021.

IMMANUEL LOPEZ P.J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aneesh A.M., Alappattu House, Chempu P. O., Vaikom Taluk, Kottayam, Pin-686 608, holder of S.S.L.C. Book No. J 107709 with Register No. 24858 of March 1998 and also known as Aneesh in the Driving Licence No. 19/4647/2016, dated 23-8-2016, issued by A.L.A Parassala, PAN Card No. BONPA0029P, issued from Income Tax Department, Govt. of India, Election Identity Card No. KTZ1248418, dated 2-1-2001, issued by Electoral Registration Officer, Vaikom LA Constituency, Rationcard No. 1525017068 (Sl. No. 2), dated 29-1-2019, issued by Taluk Supply Officer, Vaikom is one and the same person. Hereafter I have changed my name as Aneeswaran and will sign accordingly.

This change will come into effect in all records related to me.

Chempu,
10-3-2021.

ANEESH A.M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Suliman P.M, Pulickanpara House, Muttappally P. O., Kanjirappally Taluk, Kottayam, Pin-686 510, holder of S.S.L.C. Book No. C 249735 with Register No. 379229 of March 1983, and as Suliman in the Election Identity Card No. TTD0386177, dated 16-3-2014, issued by Electoral Registration Officer, Kanjirappally LA Constituency and as Sulaiman P.M in the S.S.L.C. of my son Abdulkalam P Sulaiman with S.S.L.C. No. M 296659, Register No. 434306 of March 2012, in the S.S.L.C. of my daughter Asiya P Sulaiman with S.S.L.C. No. P 175216, Register No. 432042 of March 2014, and as Sulaiman Pulickanpara Muhammed Kunju Rawther in the Passport of my son Abdulkalam Pulickanpara Sulaiman with Passport No. P 6987267, date of issue 8-2-2017, issued by Regional Passport Officer, Cochin, in the Passport of my daughter Asiya Pulickanpara Sulaiman with Passport No. U 6380493, date of issue 9-1-2020, issued by Regional Passport Officer, Cochin, and also known as Sulaiman in the Ration Card No. 1526034321 (Sl. No. 4), dated 15-3-2017, issued by Taluk Supply Officer, Kanjirappally, in the Birth Certificate of my son Abdhul Khalam with Registration No. 185/96, date of Registration 8-4-1996, issued by Special Grade Secretary & Registrar of Births & Deaths, Erumely Grama Panchayat, in the Birth Certificate of my daughter Asiya with Registration No. 01/1998, date of Registration 3-1-1998, issued by Secretary/Registrar, Birth and Deaths, Kottangal Grama Panchayat is one and the same person. Hereafter I will be known by the name Sulaiman P.M only.

This change will come into effect in all records related to me.

Muttappally,
10-3-2021.

SULIMAN P.M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sanoop. K. Thampi, Kochuparampil House, Irumponnikkara, Kannimala P. O., Kanjirappally Taluk, Kottayam, Pin-686 509, holder of S.S.L.C. No. M 159015 with Register No. 434471 of March 2012, have embraced Hinduism from Christian, Cheramar Community as per Certificate No. 43436485, dated 3-10-2019, issued by Village Officer Erumeli Thekku. Hereafter I will be a member of Hindu, Cheramar Community.

This change will come into effect in all records related to me.

Kannimala,
17-3-2021.

SANOOP. K. THAMPI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajathi.K., Peradipallam, Pius Nagar P. O., Kanthallor, Keezhanthoor, Devikulam, Idukki-685 620; holder of Standard X-Equivalency Certificate No. AZ 23049 with Register 1466 of November 2016 and also known as Rajathi in the Ration Card No. 1629052944 (Sl. No. 2) dated 15-3-2017 issued by Taluk Supply Officer, Devikulam is one and the same person. Hereafter I have changed my name as Anusha. K and will sign accordingly.

This change will come into effect in all records related to me.

Pius Nagar,
16-3-2021.

RAJATHI.K.

NOTIFICATION

I, Danish Dominic, Kanacheril House, Anachal, Chithirapuram P. O., Devikulam Taluk, Idukki, Pin-685 565, do hereby notify for the information of all authorities concerned and the public that my minor son Varghese D Kanacheril, holder of Birth Certificate with Registration No. 2049/2017, date of Registration 1-7-2017, issued by Registrar of Births & Deaths, Thodupuzha Municipality and also known as Ryan Danish in the Passport No. R 1462978, date of issue 12-7-2017, issued by Regional Passport Officer, Cochin is one and the same person. Hereafter I have changed his name as Aaiden Danish.

This change will come into effect in all records related to him.

Chithirapuram,
24-3-2021.

DANISH DOMINIC

NOTIFICATION

I, Binu Babu, Mukalaputhenpurackal House, House No. 253, Idukki Colony P. O., Idukki Taluk, Idukki District, Pin-685 602, do hereby notify for the information of all authorities concerned and the public that my Caste which is not entered in my S. S. L. C. Certificate No. D 276395 with Register No. 490650 of March 2004; is entered as Hindu, Chakiliyan vide Certificate No. A2-638/2021/K.Dis, dated 25-3-2021, issued by the Tahsildar, Taluk Office, Idukki.

This change will come into effect in all records related to me.

Idukki,
26-3-2021.

BINU BABU

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Viju C, Chalil House, Pallimughal, Karimughal, Brahmapuram P. O., Ernakulam District, Pin-682 303, holder of Duplicate S.S.L.C. A No. 840204 with Register No. 186903 of March 1999 issued from Board of Public Examinations, Kerala, Electoral Identity Card No. XXF0639252 dated 14-9-2018 issued by Electoral Registration Officer, Kunnathunad Assembly Constituency, PAN Card with Permanent Account No. AYTPC7044H issued from the Income Tax Department, Government of India, in the School Certificate with Admission No. 21214 date of Admission 20-12-2019 issued by the Headmaster St. Mary's Higher Secondary School, Morakkala, of my minor son Harinandhan C, in the School Certificate with Admission No. 21439 date of Admission 30-5-2020 issued by the Headmaster St. Mary's Higher Secondary School, Morakkala, of my minor daughter Fathima Nazrin, in the Birth Certificate with Registration No. 135/2011 date of Registration 7-4-2011 issued by Registrar of Births & Deaths, Kalamassery Municipality, of my minor son Harinandan C, in the Birth Certificate with Registration No. 914/2014 date of Registration 18-12-2014 issued by Health Inspector Gr-1 Registrar of Births & Deaths, Kalamassery Municipality, of my minor daughter Fathima Nazrin, in the Ration Card No. 1738139911 (at Sl. No. 2) dated 17-7-2020 issued by Taluk Supply Officer, Kunnathunad, also known as Viju in the Marriage Certificate dated 8-6-2010 issued by Marriage Officer Thrikkakara, known as Viju Chalil in the Passport No. N8799088 issued on 21-3-2016 issued by Passport

Officer, Passport Office, Kozhikode, is one and the same person. I have embraced Islam Religion from Hindu Thiyya Community. Hereafter I will be a member of Islam Religion and have changed my name as Anvar.

This change will come into effect in all records related to me.

Ernakulam,
24-3-2021.

VJU C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Annamma Varughese, 37/152, Kakkuzhiyil House, Kadavanthara P. O., Ernakulam District, Pin-682 020, holder of Abstract of the School Admission Register with Admission No. 7810 date of Admission 28-5-1962 issued by Headmaster, St. George's Govt.V.H.S.S Puthuppally, Kottayam, Marriage Certificate dated 30-11-2014 issued from Anchery Christos Mar Thomas Church, Pariyaram, also known as Annamma Varghese in the PAN Card with Permanent Account No. CSGPM8378B issued from the Income Tax Department Government of India, known as Annamma Varghese (Mini Mathews) in the Navy Pension Certificate of my husband Kakkuzhiyil Mathw Varghese, Rank-CPOAF, Regimental No. 067025-F, known as Annamma Mathew in the Passport No. L9539592 issued on 20-5-2014 issued by Superintendent, Regional Passport Office, Kochi, in the Passport No. L9540806 issued on 21-5-2014 issued by Superintendent, Regional Passport Office, Kochi, of my husband Mathew Varghese Kakkuzhiyil, in the Passport No. L9539595 issued on 20-5-2014 issued by Superintendent, Regional Passport Office, Kochi, of my son Varghese Prem, in the Ration Card No. 1732053898 (at Sl. No. 1) dated 15-3-2017 issued by C.R.O.Ernakulam, known as Mini in the Birth Certificate with Registration No. 108 date of Registration 14-3-1972 issued from Corporation of Cochin, of my son Varghese Prem, known as Annamma in the Electoral Identity Card No. KL/11/072/387533 dated 13-7-1997 issued by the Electoral Registration Officer, Ernakulam Constituency, known as Mini Mathews in the Marriage Certificate Serial No. 14/2000-2001 dated 23-1-2007 issued from Jerusalem Mar Thomas Church, Elamkulam, Cochin of my son Varghese Prem is one and the same person. Hereafter I will be known by the name Annamma Varughese only.

This change will come into effect in all records related to me.

Ernakulam,
16-3-2021.

ANNAMMA VARUGHESE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, A Muralee Krishnan, Bethel House, Alumkal Road, Chilavanoor, Kadavanthra P. O., Ernakulam District, Pin-682 020, holder of All India Secondary School Examination Certificate S No. SSE/98 036581 with Registration No. M97/6511/000076/90 and Roll No. 4117473 dated 15-6-1998 issued from Central Board of Secondary Education, Delhi, All India Senior School Examination Certificate S No. SSCE/2000 146570 with Roll No. 4205696 dated 26-5-2000 issued from Central Board of Secondary Education, Delhi, Degree of Bachelor of Technology Computer Science and Engineering Certificate Sl. No. 0005556 with Register No. 10210253 May 2004 and 10210253 July 2004 dated 11-5-2005 issued by Vice-Chancellor, Cochin University of Science and Technology, also known as A Muraleekrishnan in the Birth Certificate with Registration No. 513/1983 date of Registration 14-3-1983 issued by Health Inspector Gr-1 Municipal Corporation of Cochin, known as Muralee Krishnan A in the PAN Card with Permanent Account No. APAPK5411L issued from the Income Tax Department, Government of India, known as Muraleekrishnan Aswakumar in the Driving Licence No. MH14 20130025893 dated 29-4-2013 issued from Maharashtra State, in the Birth Certificate with Registration No. 1906/2013 date of Registration 31-10-2013 issued by Secretary & Registrar of Births & Deaths Kozhencherry Grama Panchayat, of my minor son Jonathan Muralee, in the Passport No. L9927888 issued on 4-7-2014 issued by Superintendent Passport Office, Pune, in the Passport No. S8744111 issued on 16-7-2018 issued by Assistant Consular Officer, Consulate General of India, Toronto, of my wife Jima Emily John, in the Passport No. U0861757 issued on 6-11-2019 issued by Vice Consul Consulate General of India, Toronto, of my minor son Jonathan Muralee, known as Muraleekrishnan in the Electoral Identity Card No. BXD1566264 dated 29-11-2002 issued from Ernakulam LA Constituency, in the Ration Card No. 1732090156 (at Sl. No. 3) dated 7-7-2018 issued by C.R.O. Ernakulam, known as Muralee Krishnan Aswakumar in the Marriage Certificate No. 1736/2011 with Registration No. 1736/2011 date of Registration 16-8-2011 issued by Local Registrar Health

Officer and Registrar of Birth, Death & Marriage Corporation of Cochin is one and the same person. Hereafter I have changed my name as Chris Aswakumar.

This change will come into effect in all records related to me.

Kadavanthra,
6-3-2021.

A MURALEE KRISHNAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prabhakar T P, H No. 36/1706, Thusath House, Shenoy Cross Road, Kaloore P.O., Kochi, Ernakulam District, Pin-682 017, holder of All India Secondary School Examination Certificate S No. SSE/2011 1153984 with Registration No. M/11/06587/571247 and Roll No. 4141175 dated 31-5-2011 issued from Central Board of Secondary Education, Delhi, All India Senior School Examination Certificate S No. SSCE/2013/0547868 with Roll No. 4620433 dated 27-5-2013 issued from Central Board of Secondary Education, Delhi, Degree of Bachelor of Technology Electronics and Instrumentation Engineering Certificate S1 No. AA 226458 with Register No. 13004369 of May 2017 dated 22 October 2018 issued by Vice-Chancellor Mahatma Gandhi University, Kottayam, PAN Card with Permanent Account No. BAHPT7559R issued from the Income Tax Department, Government of India, Electoral Identity Card No. NWK0602052 dated 17-1-2016 issued by Electoral Registration Officer Ernakulam Assembly Constituency, also known as Prabhakar Thusath in the Birth Certificate with Registration No. 2914 date of Registration 30-8-1995 issued by Health Supervisor, Corporation of Cochin, in the Driving Licence No. 43/6544/2013 dated 15-11-2012 issued by Asst. LA Mattancherry, known as Prabhakar Thusath Pradeep in the Passport No. Z5391526 issued on 10-5-2019 issued by Deputy Passport Officer, Regional Passport Office, Kochi, known as Prabhakar in the Ration Card No. 1732008002 (at Sl. No. 2) dated 15-3-2017 issued by C.R.O. Ernakulam, is one and the same person. Hereafter I will be known by the name Prabhakar Thusath Pradeep only.

This change will come into effect in all records related to me.

Ernakulam,
8-4-2021.

PRABHAKAR T P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rupesh R, Nymeisharanyam, Telephone Exchange Road, South Chittoor, Cochin, Ernakulam District, Pin-682 027, holder of Matriculation Examination Certificate S No. A 004960 with Register No. 022384 of March 88 issued by Secretary Board of Matriculation Examination Tamil Nadu, Indian School Certificate Examination 1990 Certificate with No. 200506 and Index No. B/809/011 issued from Council for the Indian School Certificate Examinations, New Delhi, Degree of Bachelor of Science Certificate Sl. No. 00430 with Register No. 71776/A'93 dated 27th July 1995 issued by Vice Chancellor of Mahatma Gandhi University, Kottayam, in the Final Examination Certificate with Roll No. 16290 of November 1997 dated 11th January 1998 issued by Additional Secretary (Examinations) The Institute of Chartered Accountants of India, Certificate of Membership with Membership No. 207439 dated 30th Day of April 1998 issued from The Institute of Chartered Accountants of India, Certificate of Practice with Membership No. 207439 dated 30th Day of April 1998 issued from The Institute of Chartered Accountants of India, also known as Rajagopal Rupesh in the PAN Card with Permanent Account No. AFBPR5430B issued by Commissioner of Income-Tax, known as Roopesh Rajagopal in the School Certificate with Admission No. 7281 date of Admission 9-4-2014 issued by Principal Chinmaya Vidyalaya, Vaduthala, of my minor daughter R Roopshika, known as Rupesh Rajagopal in the Passport No. M1879139 issued on 4-9-2014 issued by Regional Passport Officer, Regional Passport Office, Cochin, in the Passport No. M1620161 issued on 28-8-2014 issued by Regional Passport Officer, Regional Passport Office, Cochin, of my wife Sona Rupesh, known as R Rupesh in the Birth Certificate with Registration No. 927 date of Registration 7-Aug-2007 issued by Births and Deaths Registrar, Coimbatore City Municipal Corporation, Tamil Nadu, of my minor daughter R Roopshika, in the Birth Certificate with Registration No. 5000 date of Registration 24-11-1999 issued by Health Supervisor Corporation of Cochin, of my daughter Shivananjini Rupesh, in the Secondary School Examination Grade Sheet cum Certificate of Performance Certificate S No. SSE/2016/1622780 with Registration No. T615/06509/0110 and Roll No. 4302771 dated 28-5-2016 issued from Central Board of Secondary Education, Delhi, of my daughter Shivananjini Rupesh, in the All India Senior School Certificate Examination Certificate S. No. SSCE/2018/0481128 with Roll No. 4820101 dated 26-5-2018 issued from Central Board of Secondary Education, Delhi, of my daughter Shivananjini Rupesh, in the Marriage Certificate dated 25-12-1998 issued from N S S Karayogam, Reg. No. 1923 South Chittoor, Kochi, in the Driving Licence No. 7/6754/2002 dated 12-10-2018 issued by Asst. LA Ernakulam, in the Electoral Identity Card No. NWK1327329 dated 7-4-2019 issued from

Ernakulam Assembly Constituency, in the Ration Card No. 1734129896 (Sl. No. 4) dated 15-3-2017 issued by the Taluk Supply Officer, Kanayannoor, also name not Registered in the Birth Certificate with Registration No. 27/1973 date of Registration 23-1-1973 issued from Thalassery Municipality, is one and the same person. Hereafter I will be known by the name Roopesh Rajagopal only and will sign accordingly.

This change will come into effect in all records related to me.

Cochin,
17-3-2021.

RUPESH R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mariamma G, Thadathivila, 8/185 C, Chalimala, Paingarapilly P. O., Thuruthikkara, Kanayannoor Taluk, Ernakulam District, Pin-682 314, holder of S.S.L.C. Book No. B 186381 with Register No. 398435 of March 1981 and Register No. 405730 of March 1982 issued from Department of Education, Kerala State, Marriage Certificate No. 70/92 dated 7-3-2021 issued from St. George Orthodox Syrian Church, Punalur, also known as Mariyamma Abraham in the S.S.L.C. No. I 367281 with Register No. 267910 of March 2009 issued from Board of Public Examinations, Kerala, of my daughter Kripa Abraham, in the Passport No. P5255067 date of issue 16-12-2016 issued by Regional Passport Officer, Regional Passport Office, Cochin, of my daughter Kripa Abraham, in the Birth Certificate with Registration No. 1149 date of Registration 27-4-1995 issued from Corporation of Cochin, of my daughter Deepa Abraham, known as Mariamma Abraham in the PAN Card with Permanent Account No. CMUPA3896C issued from the Income Tax Department, Government of India, in the Electoral Identity Card No. TWH0389221 dated 17-1-2016 issued from Thrikkakara Assembly Constituency, in the S.S.L.C. No. L 034571 with Register No. 269271 of March 2011 issued from Board of Public Examinations, Kerala, of my daughter Deepa Abraham, known as Molamma in the Birth Certificate (name not Registered) with Registration No. 666/1993 date of Registration 16-3-1993 issued by Registrar of Births and Deaths, Punalur Municipality, known as Mariamma in the Ration Card No. 1734138843 (at Sl. No. 1) dated 26-2-2019 issued by Taluk Supply Officer Kanayannoor, is one and the same person. Hereafter I will be known by the Mariamma Abraham only consequent on my marriage.

This change will come into effect in all records related to me.

Mulamthuruthy,
16-3-2021.

MARIAMMA G

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Asiya A S, Maliyekkal House, Dhanya Road, Maradu Village, Nettoor P. O., Ernakulam District, Pin-682 040, holder of S.S.L.C. No. P 419336 with Register No. 395554 of March 2014 issued from Board of Public Examinations, Kerala, Higher Secondary Examination Certificate No. HSE 5/2016/183535 with Register No. 3185025 of March 2016 issued from Board of Higher Secondary Examination, Government of Kerala, Degree of Bachelor of Science Certificate Sl. No. AA284619 with Register No. 160021055682 of March 2019 issued by Vice-Chancellor, Mahatma Gandhi University, Kottayam, Birth Certificate with Registration No. 2613/98 date of Registration 11-5-1998 issued by Registrar Birth and Death Corporation of Trivandrum, Employment Exchange Identity Card with Registration No. 16/1598 date of Registration 7-7-2016 issued from Town Employment Exchange Tripunithura, Driving Licence No. 39/7273/2017 dated 5-12-2017 issued by Asst. LA Tripunithura, Electoral Identity Card No. UYX0917203 dated 14-9-2018 issued by the Electoral Registration Officer, Thripunithura Assembly Constituency, also known as Asiya A in the Ration Card No. 1102016985 (at Sl. No. 5) dated 15-3-2017 issued by C.R.O. North, Thiruvananthapuram, is one and the same person. Hereafter I have changed my name as Anu A S and will sign accordingly.

This change will come into effect in all records related to me.

Maradu,
17-3-2021.

ASIYA A S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Navee Jose, Thaissey House, Thevarkadu, Varapuzha P. O., Ernakulam District, Pin-683 517, holder of S.S.L.C. B No. 345979 with Register No. 392265 of March 2001 issued from Board of Public Examinations, Kerala, also known as Navee Jose (Navya) in the Marriage Certificate No. 1855/10 with Registration No. 66/10 date of Registration 18-2-2010 issued by Local Registrar, Secretary Kottuvally Grama Panchayat, known as Navya Mary in the Birth Certificate with Registration No. 1770/2007 date of Registration 4-7-2007 issued by Health Inspector & Registrar of Births and Deaths Parur Municipality, of my minor daughter Aneena Biju, known as Navya Biju in the Birth Certificate with Registration No. 1290/2004 date of Registration 29-5-2004 issued by Health Inspector & Registrar of Births and Deaths Parur Municipality, of my minor

daughter Aleena Biju, in the Secondary School Examination Certificate S No. SSE/2020 1487368 with Registration No. T120/42203/0039 and Roll No. 24138102 dated 15-7-2020 issued from Central Board of Secondary Education, Delhi, of my minor daughter Aleena Biju, in the LIC Policy No. 774831011 with Proposal No. 4581 date of Proposal 25-8-2004 issued from Life Insurance Corporation of India, of my husband Biju Varghese T J, in the LIC Policy No. 774831012 with Proposal No. 4583 date of Proposal 25-8-2004 issued from Life Insurance Corporation of India, of my husband Biju Varghese T J, in the Passport No. T6894238 date of issue 27-7-2019 issued by Deputy Passport Officer, Regional Passport Office, Kochi, in the Passport No. T6906719 date of issue 6-8-2019 issued by Deputy Passport Officer, Regional Passport Office, Kochi, of my husband Biju Varghese Thaissey Joseph, in the Passport No. U1275640 date of issue 14-1-2020 issued by Dy. Passport Officer (CPPF-Mumbai) Regional Passport Office, Mumbai, of my minor daughter Aleena Biju, known as Navya Biju A/S Navee Jose in the LIC Policy No. 774836051 with Proposal No. 8425 date of Proposal 30-11-2004 issued from Life Insurance Corporation of India, of my husband T J Biju Varghese, known as Navya in the Electoral Identity Card No. BLD1947068 dated 8-3-2004 issued by the Electoral Registration Officer, Aluva LA Constituency, known as Naveejose Navya in the Ration Card No. 1737104721 (at Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer, Parur is one and the same person. Hereafter I will be known by the name Navya Biju only consequent on my marriage.

This change will come into effect in all records related to me.

Varapuzha,
16-2-2021.

NAVEE JOSE

NOTIFICATION

I, Varsha Radhakrishnan, Alackaparambil House, Enanalloor Village, Kalamppoor, Muvattupuzha Taluk, Ernakulam District, Pin-686 673, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Achari in my S.S.L.C. No. Q 342856 with Register No. 288071 of March 2015, is corrected as Hindu-Viswakarma vide Certificate No. A4-3082/2021/K.Dis dated 10-3-2021 issued by the Tahsildar Muvattupuzha Taluk.

This correction will come into effect in all records related to me.

Kalamppoor,
19-3-2021.

VARSHA RADHAKRISHNAN

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mary Sheeja, Chamakkalamkuzhiyil House, Pezhakkappilly P. O., Muvattupuzha, Ernakulam District, Pin-686 673, holder of S.S.L.C. Book No. B 392661 with Register No. 61463 of March 1989 issued from Department of General Education, Kerala State, also known as Salma Nasser Mary Sheeja in the Ration Card No. 1740070249 (at Sl. No. 1) dated 15-3-2017 issued by Taluk Supply Officer Muvattupuzha, known as Salma in the Electoral Identity Card No. SOF0724930 dated 9-1-2016 issued from Muvattupuzha Assembly Constituency, known as Mary Sheeja (Salma) in the Birth Certificate with Registration No. 431/2001 date of Registration 25-2-2001 issued by Registrar of Birth & Death Muvattupuzha Municipality, of my daughter Safna Nasser, known as Salma Nasser in the Secondary School Examination Grade sheet cum Certificate of Performance Certificate S No. SSE/2016/1628905 with Registration No. T615/42329/0034 and Roll No. 4308908 dated 28-5-2016 issued from Central Board of Secondary Education, Delhi, of my daughter Safna Nasser, known as Salma Nasser in the Secondary School Examination Certificate S No. SSE/2020/1493353 with Registration No. T120/42329/0009 and Roll No. 24137620 dated 15-7-2020 issued from Central Board of Secondary Education, Delhi, of my minor son Fahad Nasser, in the Birth Certificate with Registration No. 2/1996 date of Registration 1-1-1996 issued by Registrar of Births & Deaths Muvattupuzha Municipality, of my daughter Shahina Nasser, known as Salma X A in the Birth Certificate with Registration No. 2717/2003 date of Registration 22-10-2003 issued by Registrar of Births & Deaths Muvattupuzha Municipality, of my minor son Fahad Nasser, known as Salma in the Marriage Certificate dated 15-3-1995 issued by Secretary Maunathul Islam Association, Ponnani, is one and the same person. I have embraced Islam Religion from Christian Latin Community. Hereafter I will be a member of Islam Religion and have changed my name as Selma Nazer consequent on my marriage.

This change will come into effect in all records related to me.

Pezhakkappilly,
18-3-2021.

MARY SHEEJA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nassar C A, Chamakkalamkuzhiyil House, Pezhakkappilly P. O., Muvattupuzha, Ernakulam District, Pin-686 673, holder of Extract of the School Admission Register with Admission No. 3683/3078 date of Admission 24-5-1976 issued by Headmaster, Govt. High School, Pezhakkappilly, PAN Card with Permanent Account No. AMQPN0782Q issued from the Income Tax Department, Government of India, in the Secondary School Examination Certificate S No. SSE/2020/1493353 with Regn. No. T120/42329/0009 and Roll No. 24137620 dated 15-7-2020 issued from Central Board of Secondary Education, Delhi, of my minor son Fahad Nasser, in the Ration Card No. 1740070249 (at Sl. No. 5) dated 15-3-2017 issued by Taluk Supply Officer Muvattupuzha, in the Birth Certificate with Registration No. 2/1996 date of Registration 1-1-1996 issued by Registrar of Births & Deaths Muvattupuzha Municipality, of my daughter Shahina Nasser, also known as Nazar in the Electoral Identity Card No. KL/12/080/048695 dated 18-8-1997 issued from Muvattupuzha Constituency, known as Nassar C A in the Birth Certificate with Registration No. 431/2001 date of Registration 25-2-2001 issued by Registrar of Birth & Death Muvattupuzha Municipality, of my daughter Safna Nasser, in the Secondary School Examination' Grade sheet cum Certificate of Performance Certificate S No. SSE/2016/1628905 with Registration No. T615/42329/0034 and Roll No. 4308908 dated 28-5-2016 issued from Central Board of Secondary Education, Delhi, of my daughter Safna Nasser, in the Birth Certificate with Registration No. 2717/2003 date of Registration 22-10-2003 issued by Registrar of Births & Deaths Muvattupuzha Municipality, of my minor son Fahad Nasser, known as Nassar in the Electoral Identity Card No. SOF0724930 dated 9-1-2016 issued from Muvattupuzha Assembly Constituency, of my wife Salma is one and the same person. Hereafter I have changed my name as Nazer C A.

This change will come into effect in all records related to me.

Pezhakkappilly,
18-3-2021.

NASSAR C A

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Raji C C, Pazhampilliyil House, Kudamunad via, Pothanikkad, Pallarimangalam P. O., Ernakulam District, Pin-686 671, holder of Extract of the School Admission Register with Admission No. 9921 date of Admission 15-10-1991 issued by Headmistress, Govt. V.H.S.S. Mathirappilly, Kothamangalam, Marriage Certificate No. 2/2021 dated 5th day of March 2021 issued by Marriage Officer Pothanicadu, also known as Raji in the Electoral Identity Card No. JHF1628536 dated 9-2-2005 issued from Kothamangalam LA Constituency, known as Fathima Muhammed Ali in the Passport No. S2918088 issued on 5-6-2018 issued by Regional Passport Officer, Regional Passport Office Cochin, of my husband Muhammed Ali Pazhampilliyil Sayed Muhammed is one and the same person. I have embraced Islam Religion from Hindu-Barber Community. Hereafter I will be a member of Islam Religion and will be known by the name Fathima Muhammed Ali only consequent on my marriage.

This change will come into effect in all records related to me.

Kothamangalam,
17-3-2021.

RAJI C C

NOTIFICATION

I, Mohankumar.P.S, Pampungal House, Mulamkunnathukavu (via), Thangaloor P. O., Thrissur Taluk, Thrissur District, Pin-680 596, do hereby notify for the information of all concerned authorities and the public that my minor daughter Sneha.P.M, holder of Birth Certificate with Registration No. 516/4C/2003 date of Registration 11-12-2003 issued by the Registrar of Birth and Death, Corporation of Thrissur, in the Secondary School Leaving Certificate Sl. No. 10166471 with Exam No. 6258009 of March 2019, Permanent Register No. XM19R0366258009, TMR Code No. & Date E1253583 29-4-2019 issued by the Member Secretary, State Board of

School Examinations (SEC), Tamilnadu and also known as Sneha in the Ration Card No. 1841034348 (at Serial No. 5) issued on 15-3-2017 by the Taluk Supply Officer, Thrissur, is one and the same person. Hereafter I have changed her name as Znehhamamata devika.P.M.

This change will come into effect in all records related to her.

Thangaloor,
19-2-2021.

MOHANKUMAR.P.S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shiju.P.L, Padayatti House, Poyya P.O., Kodungallur Taluk. Thrissur District. Pin-680 733, holder of S.S.L.C. Book No. F 129541 with Register No. 301189 of March 1993, in the Pre-Degree Examination Mark List Folio No. 07816 with Register No. 17425 of April 1995 dated 30 June 1995 issued by the Controller of Examinations, University of Calicut, in the Marriage Certificate with Registration No. 65/2009 date of Registration 25-5-2009 issued by the Secretary, Poyya Grama Panchayat, in the Birth Certificate of my minor son Aaron Shiju with Registration No. 4314/2011 date of Registration 26-8-2011 issued by the Health Inspector and Registrar of Births & Deaths, Kodungallur Municipality, in the Driving Licence No. 47/8867/2014 dated 28-11-2014 issued by the Asst. LA, Kodungallur, also known as Shaiju in the Election Identity Card No. KL/10/062/405981 issued on 7-11-1998 by the Electoral Registration Officer, For Mala Constituency, in the Ration Card No. 1845092428 (at Serial No. 3) issued on 23-5-2019 by the Taluk Supply Officer, Kodungallur and as Shaiju P L in the PAN Card No. GFCPS1854F issued by the Income Tax Department, Government of India, is one and the same person. Hereafter I will be known by the name Shaiju. P. L only.

This change will come into effect in all records related to me.

Poyya,
9-3-2021.

SHIJU. P. L

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Krishna Chandran.V. N, Vadakkumpattu Mana, Mattam (Via), Aloor P.O., Kunnankulam Taluk, Thrissur District, Pin-680 602, holder of S.S.L.C. No. 331491 with Register No. 286464 of March 1999, in the Higher Secondary Examination Certificate No. S 0024592 with Register No. 155189 of March 2001 dated 29-5-2001 issued by the Joint Director (Examinations), Department of Higher Secondary Education, Government of Kerala, in the Bachelor of Technology in Engineering Certificate No. 097974 with Reg. No. ETACECE033 of June 2006 dated 15-6-2007 issued by the Vice-Chancellor, University of Calicut, in the Post Graduate in Advanced Construction Management Certificate issued by the Chairman, Board of Governors, National Institute of Construction Management And Research, in the Master of Business Administration Certificate with Reg. No. 521160875 issued by the Vice-Chancellor, Sikkim Manipal University, in the Driving Licence No. 46/8221/2003 dated 7-5-2011 issued by the Addl. RA, Guruvayur, also known as Krishnachandran V N in the Master of Engineering in Structural Engineering Certificate with Reg. No. 730913413014/RG of June 2015 issued by the Vice-Chancellor, Anna University, Chennai, in the PAN Card No. BGUPK6650B issued by the Income Tax Department, Government of India, in the Marriage Certificate with Registration No. 772/2011 Date of Registration 4-5-2011 issued by the Local Registrar of Common Marriage, Thrissur Corporation, in the Birth Certificate of my minor son Anand Narayanan V K with Registration No. 11161/2012 Date of Registration 17-10-2012 issued by the Health Inspector & Sub Registrar of Births & Deaths, Thrissur, Region of Thrissur Municipal Corporation, Thrissur, in the Employment Certificate No. G1/KCVN/21 dated 4-1-2021 issued by the Principal, N.S.S. College of Engineering, Palakkad, as Krishnachandran in the Ration Card No. 1842111359 (at Serial No. 3) issued on 15-3-2017 by the Taluk Supply Officer, Talappilly, in the Election Identity Card No. MHQ1573740 issued on 10-12-2019 by the Electoral Registration Officer, 64 Manalur Constituency and as Vadakkumpattu Narayanan Krishnachandran in the Indian Passport No. T4675819 issued on 8-3-2019 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I will be known by the name Krishnachandran V N only.

This change will come into effect in all records related to me.

Aloor,
1-2-2021.

KRISHNA CHANDRAN. V. N

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shahanas V.A. Vavurayil (House), Chungam, Kalladikode P. O., Mannarkkad Taluk, Palakkad District, Pin-678 596 holder of SSLC Book No. F 088460 with Register No. 357847 of March 1993, 232048 of March 1994, in the PAN Card No. AEIPV9930N issued by the Income Tax Department Government of India, in the PWD Contractors Registration Card No. 7C of 2018-2021 issued on 18-7-2018 by the Executive Engineer, Local Self Government Department, District Panchayat, Palakkad, in the Birth Certificate of my minor son Mohammed Hisham V.S (Registration No. 1515(RH)/2004, date of Registration 29-10-2004 issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, in the Birth Certificate of my minor son Mohammed Hashim V.S (Registration No. 3896/2008, date of Registration 16-5-2008 issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, in the Birth Certificate of my minor daughter Hidha Fathima V S (Registration No. 5544/2010, date of Registration 9-7-2010 issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, entered as Shahanas in the Election Identity Card No. GTT1315373 issued on 15-6-2015 by the Electoral Registration Officer, 53 Kongad LA Constituency, in the Ration Card No. 1949061758 (Sl. No. 2) issued on 15-3-2017 by the Taluk Supply Officer, Mannarkkad is one and the same person. Hereafter I have changed my name as Shanavas V A.

This change will come into effect in all records related to me.

Chungam.

SHAHANAS V. A.

NOTIFICATION

I, Misha Maria Joshy, Vadakkan house, Munduparamba P. O., Ernad Taluk, Malappuram District, do hereby notify for the information of all concerned authorities and the public that my Caste which is entered in my SSLC Book (Book No. S 321896 with Reg. No. 363823 of March 2017) as Christian Roman Catholic is corrected as Latin Catholic vide Certificate No. E2 942/2021/SR dated 15-2-2021 issued by the Tahsildar, Taluk Office Ernad, Manjeri.

This correction will come into effect in all records related to us.

Munduparamba,
16-3-2021.

MISHA MARIA JOSHY

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that 1, Jithu.K.P., Kattilaparambil House, Karuvambram Post, Ernad Taluk, Malappuram District, Pin-676 123, holder of S.S.L.C. No. T 652192, with Register No. 316036, of March 2018, and mentioned in the Ration Card No. 2051101832, (Sl. No. 3), issued by the Taluk Supply Officer, Ernad, Manjeri, also known as Jithu in the Birth Certificate with Registration No. 6033, date of Registration 13-8-2002, issued by the Sub Registrar of Births and Deaths, Manjeri Municipality, is one and the same person. Hereafter I have changed my name as Rijin.K.P.

This change will come into effect in all records related to me.

Karuvambram,
10-3-2021.

JITHU.K.P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Yoonus Kunhu. K. K., Koramkulavan House, Ottambalam, Ugrapuram Post, Ernad Taluk, Malappuram District, Pin-673 639, holder of S.S.L.C. No. J-102670, with Register No. 426324, of March 2009, Open Schooling Certificate Serial No. D 24159, with Roll No. 090040113593, dated 21-10-2013, of National Institute of Open Schooling Govt. of India, Certificate in Land Surveying Technology No. 201518, with Register No. 1789918371, of November 2018, of Board of Examiners, STED Council, New Delhi, and Birth Certificate with Registration No. 472/1993, date of Registration 16-7-1993, issued by the Registrar of Births and Deaths, Areacode Grama Panchayat, also known as Yoonuskunhu in the Electoral Identity Card No. ZGR0226639, dated 22-10-2015, issued by the Electoral Registration Officer, Eranad Constituency, as Yoonuskunhu in the Ration Card No. 2051019493, (Sl. No. 2), issued by the Taluk Supply Officer, Ernad, Manjeri, and as Koram Kulavan Yoonus Kunhu in the

Passport No. P 4165179, date of issue 22-12-2016, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Aman Younus.K.K.

This change will come into effect in all records related to me.

Ugrapuram,
23-3-2021.

YOONUS KUNHU. K. K.

NOTIFICATION

I, Anila.P.K., Padinhare Kalathil House, Karaparamba, Pulpatta Post, Ernad Taluk, Malappuram District, Pin-676 123, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S.S.L.C. No. M 443836, with Register No. 231513, of March 2012, as Hindu- Arundhathiyar is corrected as Hindu-Kavu Thiyya vide Community Certificate No. E2-1430/2021/SR, dated 15-3-2021, issued by the Tahsildar, Ernad, Manjeri.

This correction will come into effect in all records related to me.

Pulpatta.

ANILA.P.K.

NOTIFICATION

I, Anjana. P. K., Padinharekalathil House, Karaparamba, Pulpatta Post, Ernad Taluk, Malappuram District, Pin-676 123, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S.S.L.C. No. L 465938, with Register No. 404295, of March 2011, as Hindu- Arunthathiyar is corrected as Hindu-Kavu Thiyya vide Community Certificate No. E2-1431/2021/SR, dated 15-3-2021, issued by the Tahsildar, Ernad, Manjeri.

This correction will come in to effect in all records related to me.

Pulpatta,
19-3-2021.

ANJANA.P. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ajmalmon.T.P., Thanduparakkal House, Vaniyambalam Post, Nilambur Taluk, Malappuram District, Pin-679 339, holder of S.S.L.C. No. G 141188, with Register No. 443325, of March 2007, Higher Secondary Examination (Class XII) Certificate No. HSE A 370150, with Register No. 5342008, of March 2009, of Board of Higher Secondary Examination, Government of Kerala, Bachelor of Pharmacy Degree Certificate No. 17168, with Reg. No. 100061545, of March 2015, of Kerala University of Health Sciences, Thrissur, Registered Pharmacist Certificate No. 44145, with Sl. No. 19088, dated 5-1-2012, of Pharmacy Council, State of Kerala, Thiruvananthapuram, Diploma in Pharmacy Certificate Sl. No. 20501, with Registration No. 35095001, of April 2011, of Board of Examiners (Pharmacy), Director of Medical Education, Chennai, Marriage Certificate No. 2141/2017, with Registration No. 146/2017, date of Registration 5-4-2017, issued by the Local Registrar of Marriages (Common), Pandikkad Grama Panchayat, Duplicate Electoral Identity Card No. IHN0128090, dated 25-3-2013, issued by the Electoral Registration Officer, Wandoor LA Constituency, and Driving Licence No. 10/2067/2013, dated 1-2-2013, issued by the Assistant Licensing Authority, Malappuram, also known as Thandupara Ajmalmon in the Passport No. M 7238510, date of issue 16-3-2015, issued from the Passport Office, Malappuram, as Ajmal mon Thandupara in the PAN Card with Permanent Account No. COIPA4956B, issued from the Income Tax Department, Government of India, as Ajmal Mon in the Birth Certificate with Registration No. 1170/1991, date of Registration 31-12-1991, issued by the Registrar of Births and Deaths, Kalikavu Grama Panchayat, and in the Ration Card No. 2052108194, (Sl. No. 3) issued by the Taluk Supply Officer, Nilambur, and as Ajmal Mon Thandupara in the Birth Certificate with Registration No. 783/2018, date of Registration 27-12-2018 issued by the Registrar of Births and Deaths, Wandoor Grama Panchayat, of my minor son Azim Zayan.T.P., is one and the same person. Hereafter I have changed my name as Ajmal. T. P.

This change will come into effect in all records related to me.

Vaniyambalam,
23-3-2021.

AJMALMON.T.P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sajitha.V., Vellali House, Kannanthali, Panangattur Post, Tirur Taluk, Malappuram District, Pin-676 302, holder of S.S.L.C. No. Q 066720, with Register No. 441824, of March 2015, and Higher Secondary Examination Certificate No. HSE 03/2019/480628, with Register No. 6366861, of March 2019, issued by the Board of Higher Secondary Examination, Government of Kerala, also known as Sajitha in the Birth Certificate with Registration No. 340/1998, date of Registration 30-6-1998, issued by the Registrar of Births and Deaths, Tanur Grama Panchayat, and in the Ration Card No. 2054179105, (Sl. No. 5), issued by the Taluk Supply Officer, Tirur, is one and the same person. Hereafter I have changed my name as Rizi Mazrin.V.

This change will come into effect in all records related to me.

Panangattur,
12-3-2021.

SAJITHA.V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Amina Beevi.T.V., Mundekat House, Kott, Alinchuvad, Tirur Post, Tirur Taluk, Malappuram District, Pin-676 101, holder of Duplicate S.S.L.C. Book No. B J 715451, with Register No. 396829, of March 1992, and mentioned in the Birth Certificate with Registration No. 8620/2011, date of Registration 29-11-2011, issued by the Sub Registrar of Births and Deaths, Tirur Municipality, of my minor daughter Fayha.M., also known as Amina Beevi in the Electoral Identity Card No. FMJ1403997, dated 10-MAR-01, issued by the Electoral Registration Officer, Tirur LA Constituency, in the Driving Licence No. 55/3497/2018, dated 13-4-2018, issued by the Assistant Licensing Authority, Tirur, and in the Birth Certificate with Registration No. 151/2009, date of Registration 9-2-2009, issued by the Sub Registrar of Births and Deaths, Thalakkad Grama Panchayat, of my minor son Muhammed Farzeen. M., as Amina Shareefa in the Ration Card No. 2054082017 (Sl. No. 8), issued by the Taluk Supply Officer, Tirur, and as Mohamed Ashraf Amina Beevi in the Passport No. T 7720854, date of issue 30-7-2019, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Amina Shareefa.T.V.

This change will come into effect in all records related to me.

Tirur,
12-3-2021.

AMINA BEEVI. T.V.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shareepa Chalil, Pookkayil House, Puthuparamba Post, Tirurangadi Taluk, Malappuram District, Pin-676 501, holder of School Admission Register Extract with Admission No. 1911, date of Admission 4-6-1973, of A.M.L.P. S., Valiyora North, also known as Shareefa in the Ration Card No. 2055100414, (Sl. No. 1), issued by the Taluk Supply Officer, Tirurangadi, in the Electoral Identity Card No. DWV1902162, dated 1-4-2003, issued by the Electoral Registration Officer, Tanur LA Constituency, in the S.S.L.C. No. Q 479041, with Register No. 448646, of March 2015, of my son Farhan.P., and in the Birth Certificate with Registration No. 1801/1998, date of Registration 31-12-1998, issued by the Registrar of Birth and Death, Vengara Grama Panchayath, of my son Farhan.P., as Sareefa in the S.S.L.C. No. S 700561, with Register No. 437403, of March 2017, of my another son Fasalul P., and in the Birth Certificate with Registration No. 381/2001, date of Registration 25-6-2001, issued by the Registrar of Birth and Death, Vengara Grama Panchayat, of my another son Fasalul, as Shereefa in the S.S.L.C. No. M 552858, with Register No. 270737, of March 2012, of my daughter Fareeda Farsana. P., and in the Birth Certificate with Registration No. 896/1996, date of Registration 29-6-1996, issued by the Registrar of Births and Deaths, Vengara Grama Panchayat, of my daughter Fareeda Farsana. P., is one and the same person. Hereafter I have changed my name as Shareefa Chalil.

This change will come into effect in all records related to me.

Puthuparamba,
5-3-2021.

SHAREEPA CHALIL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jamsimol, Mochikkadavath House, Chenakkal, Mattathur Post, Tirurangadi Taluk, Malappuram District, Pin-676 528, holder of School Admission Register Extract with Admission No. 3646, date of Admission 19-5-1997, of Z.M.H.S. Poolamangalam, and mentioned in the Birth Certificate with Registration No. 1453, date of Registration 28-7-2000, issued by the Sub Registrar of Births and Deaths, Valanchery Grama Panchayat, of my son Sajid.M.K., also known as Jamsimool in the Birth Certificate with Registration No. 534/84, date of Registration 4-9-1984, issued by the Registrar of Births and Deaths, Athavanad Panchayat, as Jamsheena in the Electoral Identity Card No. DWV1518166, dated 6-8-2017,

issued by the Electoral Registration Officer, Vengara Constituency, as Jamsi Mol in the Ration Card No. 2054108498, (Sl. No. 5), issued by the Taluk Supply Officer, Tirur, as Jamsheena.N. in the S.S.L.C. No. R 489414, with Register No. 396191, of March 2016, of my son Sajid.M.K., and as Jamsina.M.K., in the Birth Certificate with Registration No. 6855/2008, date of Registration 4-12-2008, issued by the Sub Registrar of Births and Deaths, Malappuram Municipality, of my minor daughter Sabiya.M.K., is one and the same person. Hereafter I will be known by the name Jamsheena.N. only.

This change will come into effect in all records related to me.

Mattathur,
23-3-2021.

JAMSIMOL

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sruthy.K.T., Poocherikkal House, Erikkamanna, Ponnani Post, Ponnani Taluk, Malappuram District, Pin-679 577, holder of S.S.L.C. No. L 337025, with Register No. 430883, of March 2011, also known as Ramsi in the Ration Card No. 2056077043, (Sl. No. 4), issued by the Taluk Supply Officer, Ponnani, is one and the same person. Hereafter I will be known by the name Ramsi only.

This change will come into effect in all records related to me.

Ponnani,
19-3-2021.

SRUTHY. K.T.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Aboobacker.A., Athikkodan House, Cherakaparamba Post, Perinthalmanna Taluk, Malappuram District, Pin-679 321, holder of School Admission Register Extract with Admission No. 1691, date of Admission 11-7-1966, of A. M. High School, Thirurkad, also known as Abu in the Ration Card No. 2053066032, (Sl. No. 7), issued by the Taluk Supply Officer, Perinthalmanna, and as Abu. A. in the S. S. L. C. No. L 270522, with Register No. 400106, of March 2011, of my son Shuhaib. A., is one and the same person. Hereafter I will be known by the name Abu.A. only.

This change will come into effect in all records related to me.

Cherakaparamba,
16-3-2021.

ABOBACKER.A.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Jisa, Althaf Manzil, Angadippuram Post, Perinthalmanna Taluk, Malappuram District, Pin-679 321, holder of All India Secondary School Examination, 2010 Certificate S No. SSE/2010 312871, with Roll No. 4163645, dated 28-5-2010 of CBSE, Delhi, All India Secondary School Examination, 2010 Marks Statement No. SSE/2010/0417079 with Roll No. 4163645, dated 28-5-2010 of CBSE, Delhi, Higher Secondary Examination Certificate No. HSE 1414909 with Register No. 8310221, of March 2012 issued from Board of Higher Secondary Examination, Government of Kerala, Bachelor of Science in Nursing Certificate No. 29319 with Reg. No. 120100810, dated 20-4-2017, of Kerala University of Health Sciences, Thrissur, Registration Certificate No. 0071097 with Register No. KL03201700724, dated 2-2-2017, of Kerala Nurses and Midwives Council, Thiruvananthapuram, Marriage Certificate No. 11/2021, dated 5-3-2021, issued by the Marriage Officer, Perinthalmanna, Driving Licence No. 71/2534/2017 dated 27-4-2017, issued by the Assistant Licensing Authority, Nilambur, Birth Certificate with Registration No. 1275/94, date of Registration 3-5-1994, issued by the Sub Registrar of Births and Deaths, Nilambur Panchayat, Passport No. K 9060565, date of issue 5-2-2013, issued from the Passport Office, Malappuram and PAN Card with Permanent Account No. AVEPJ0855D, issued from the Income Tax Department, Government of India, have changed my name as Jisa Shehzaan Althaf consequent on my marriage.

This change will come into effect in all records related to me.

Angadippuram,
17-3-2021.

JISA

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, M. Ali, Muttikkal House, Vettathur Post, Perinthalmanna Taluk, Malappuram District, Pin-679 326, holder of S.S.C. Book No. A 029829 with Register No. 73857, of March 1987, also known as Muhammadali in the Electoral Identity Card

No. FQJ2100220, dated 25-4-2001, issued by the Electoral Registration Officer, Perinthalmanna LA Constituency, as Muhammed Ali in the Ration Card No. 2053016517 (Sl. No. 5), issued by the Taluk Supply Officer, Perinthalmanna and in the Birth Certificate with Registration No. 62/2006, date of Registration 20-1-2006, issued by the Sub Registrar of Births and Deaths, Thazhekode Grama Panchayat, of my son Adnan. M., as Mohammed Ali in the Birth Certificate with Registration No. 4329/2014, date of Registration 29-5-2015, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, of my another minor son Affan Muttikkal, as M. Mohammed Ali in the S.S.L.C. No. T 604716 with Register No. 364722, of March 2018, of my daughter Shabeeha Hanan M. and in the Birth Certificate with Registration No. 8033, date of Registration 6-10-2001, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, of my daughter Shabeeha Hanan and as Mohammed Ali. M. in the Birth Certificate with Registration No. 7248/2011, date of Registration 23-8-2011, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, of my minor daughter Hina. M., is one and the same person. Hereafter I will be known by the name Mohammed Ali. M. only.

This change will come into effect in all records related to me.

Vettathur,
18-3-2021.

M. ALI

NOTIFICATION

I, Vijesh.M., Malakkal House, Eravimangalam Post, Perinthalmanna Taluk, Malappuram District, Pin-679 340, do hereby notify for the information of all concerned authorities and the public that my Caste, which is wrongly entered in my S.S.L.C. B No. 356128 with Register No. 257212 of March 2001, as Hindu-Kuravan is corrected as Hindu-Sadhu Chetties vide Community Certificate No. C2-584/2021, dated 18-3-2021, issued by the Tahsildar, Perinthalmanna.

This correction will come into effect in all records related to me.

Eravimangalam,
22-3-2021.

VJESH.M.

NOTIFICATION

It is hereby notified for the informatin of all concerned authorities and the public that I, P. Vasanthakumar, Athikka Palliyalil House, Mongam Post, Kondotty Taluk, Malappuram District, Pin-673 642, holder of Transfer Certificate with Admission No. 4292, date of Discharge 10-10-2007, of St. Joseph's HR. School, Kootapuly, Cheranmahadevi, Tirunelveli, Tamilnadu, also known as Vasanthakumar. P. in the Driving Licence No.10/2014/2008, dated 28-2-2008, issued by the Assistant Licensing Authority, Malappuram, as Zakkir Hussain in the Ration Card No. 2077082702 (Sl. No. 3) issued by the Taluk Supply Officer, Kondotty and as Annavi Thottam Zakkir Hussain in the Passport No. R1140321, date of issue 29-5-2017, issued from the Passport Office, Malappuram, is one and the same person. I have embraced Islam Religion from Christian-Nadar Community vide Discharge Certificate No. 4452 Re issue dated 27-1-2021 issued from the Therbiyathul Islam Sabha, Mukhadar, Calicut with the new name Zakkir Hussain. A.T. Hereafter I will be a member of Islam Religion and will be known by the name Zakkir Hussain. A.T only.

This change will come into effect in all records related to me.

Mongam,
10-3-2021.

P. VASANTHAKUMAR

NOTIFICATION

I, Afeera C, Mandodi House, Kelubazar, Madappally College P. O., Vadakara Taluk, Kozhikode District-673 102, do hereby notified for the information of all concerned authorities and the public that I have changed the name of my minor daughter Ayisha, holder of Birth Certificate with Registration No. 3956/2012, date of Registration 21-7-2012 issued by the Registrar of Births & Deaths, Kannur Corporation, in the Extract of School Admission Register with Admission No. 4771, date of Admission 2-5-2019 issued by the Headmistress, M.M. Nursery and Upper Primary School, Cherukallai, New Mahe-673 311, U.T. of Pondicherry as Aisha Zahra.

It is further notified that I have also changed the name of my minor son Muhammed, holder of Birth Certificate with Registration No. 1067/2008, date of Registration 7-3-2008 issued by the Registrar of Births & Deaths, Kannur Corporation, in the Extract of School

Admission Register with Admission No. 4756, date of Admission 1-4-2019 issued by the Headmistress, M. M. Nursery and Upper Primary School, Cherukallai, New Mahe-673 311, U.T. of Pondicherry as Muhammad Ayaan.

This change will come into effect in all records related to them.

Vadakara.

AFEERA C

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohanadasan Cherayakat, Cherayakat House, G A College P. O., Kozhikode Taluk, Kozhikode District, Pin-673 014, holder of Extract of Admission Register with Admission No. 4941, date of Admission 18-5-1967 issued by the Headmaster, Pantheerankav U.P. School, P. O. Pantheerankav, entered as Mohandas C in the Ration Card No. 2159016091 (Sl. No. 5) issued on 15-3-2017 by the Taluk Supply Offier, Kozhikode is one and the same person. Hereafter I will be known by the name Mohandas C only.

This change will come into effect in all records related to me.

Olavanna.

MOHANADASAN CHERAYAKAT

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Bhadra Devi K.M, C N N Cottage, Eranhipalam, Bypass Road, Kozhikode District, Pin-673 006, holder of SSLC Book No. A 300039 with Register No. 48068 of March 1972, entered as Kulakkad Madathil Bhadra Devi in the PAN Card No. ACVPD5920F issued from Income Tax Department, entered as K M Bhadra in the CBSE Certificates of my son Mithun J with S.No. SSE/2003/364462 and Roll No. 4132825 of July 2003 and with S.No. SSCE/2005/064413 and Roll No. 4220033 of March 2005 issued by Controller of Examinations and as Bhadra Jaganath in the Service Documents/EPPO of my husband K Jaganath with PPO No. 248199600248-0199 dated 17-8-2020 issued by Principal Controller of Defence Accounts, Navy, Mumbai is one and same person. Hereafter I will be known by the name as Bhadra Devi K M only.

This change will come into effect in all records related to me.

Eranhipalam,
27-2-2021.

BHADRA DEVI K. M

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Nazeera K, Kanhirakutty House, Kadaloor P. O., Nandi Bazar, Kozhikode Taluk, Kozhikode District, Pin-673 529, holder of SSLC Book No. R 323025 with Register No. 287877 of March 2016, entered as Nasariya in the Ration Card No. 2160202520 (S1. No. 4) issued on 20-4-2019 by the Taluk Supply Officer, Koyilandy is one and the same person. Hereafter I have changed my name as Nasriya K.

This change will come into effect in all records related to me.

Nandi Bazar.

NAZEERA K

NOTIFICATION

It is hereby notified for the information all concerned authorities and the public that I, Abdul Nazir S, Vayaram Valappil House, Chaliyam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 301, holder of SSLC Book No. H 24102 with Register No. 64275 of March 1980, in the Election Identity Card No. XJO6176093 issued on 6-2-2020 by the Electoral Registration Officer, 29, Beypore, entered as Mohammed Nazer Thayaramvalappil in the Secondary School Examination Certificate of my son Namshan Kottuvan Tharammal S. No. SSE/2008/809406 Register No. 72561/00525 with Roll No. 6101274 dated 29-5-2008 by the Central Board of Secondary Education, in the Senior School Certificate Examination Certificate of my son Namshan Kottuvan Tharammal S. No. SSCE/2010/286233 with Roll No. 4629731 dated 19-5-2010 by the Central Board of Secondary Education, in the Passport of my son Mohammed Fadul Kottuvan Tharammal Passport No. N4594663 issued on 10-4-2016 by the Assistant Consular Office Embassy of India Riyadh, entered as Mohammed Nazer T Valappil in the Secondary School Examination Certificate of my son Mohammed Fadul Kottuvan T. S. No. SSE/2013/0439597 Register No. D113/72561/0267 with Roll No. 8101475 dated 30-5-2013 by the Central Board of Secondary Education, in the Senior School Certificate Examination Certificate of my son Mohammed Fadul K Tharammal S.No. SSCE/2015/372510, Register No. 72561/00602

with Roll No. 9101491 dated 25-5-2015 by the Central Board of Secondary Education, is one and the same person. Hereafter I will be known by the name as Abdul Nazir. S only.

This change will come into effect in all records related to me.

Chaliyam.

ABDUL NAZIR S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, K.T. Asma, Vayaram Valappil House, Chaliyam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 301, holder of SSLC Book No. A 057895 with Register No. 61292 of March 1987, entered as Asma Kottuvan Tharammal in the Passport No. U5026571 issued on 22-6-2020 by the Regional Passport Officer, Regional Passport Office, Kozhikode entered as Asma K T Mohammed Nazer in the Secondary School Examination Certificate of my son Namshan Kottuvan Tharammal S. No. SSE/2008/809406 Register No. 72561/00525 with Roll No. 6101274 dated 29-5-2008 by the Central Board of Secondary Education, in the Senior School Certificate Examination Certificate of my son Namshan Kottuvan Tharammal S. No. SSCE/2010/286233 with Roll No. 4629731 dated 19-5-2010 by the Central Board of Second Education, in the Senior School Certificate Examination Certificate of my son Mohammed Fadul K Tharammal S.No. SSCE/2015/372510, Register No.72561/00602 with Roll No. 9101491 dated 25-5-2015 by the Central Board of Secondary Education, entered as Asma Kottuvan Tharammal Mohammed Nazer in the Passport of my son Mohammed Fadul Kottuvan Tharammal Passport No. N4594663 issued on 10-4-2016 by the Assistant Consular Office Embassy of India Riyadh, entered as Asma Kottuvan T Mohammed Nazer in the Secondary School Examination Certificate of my son Mohammed Fadul Kottuvan T S.No. SSE/2013/0439597 Register No. D113/72561/0267 with Roll No. 8101475 dated 30-5-2013 by the Central Board of Secondary Education, entered as Asma in the Ration Card No. 2159302091 issued on 16-3-2019 by the Taluk Supply Officer, Kozhikode is one and the same person. Hereafter I will be known by the name as Asma Kottuvan Tharammal only.

This change will come into effect in all records related to me.

Chaliyam.

K.T. ASMA

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohammed Fadul Kottuvan T, Vayaram Valappil House, Chaliyam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 301, holder of SSE Certificate S. No. SSE/2013/0439597 with Register No. D113/72561/0267 with Roll No. 8101475 dated 30-5-2013 by the Central Board of Secondary Education, entered as Mohammed Fadul K Tharammal in the Senior School Certificate S. No. SSCE/2015/372510 with Register No. 72561/00602 with Roll No. 9101491 dated 25-5-2015 by the Central Board of Secondary Education, in the BCom Degree Certificate No. 0804329 with Register No. SIAPBCM051 issued on 4-5-2019 by the University of Calicut, entered as Mohammed Fadul Kottuvan Tharammal in the Election Identity Card No. XJO0827162 issued on 10-11-2020 by the Electoral Registration Officer 29 Beypore is one and the same person. Hereafter I will be known by the name as Mohammed Fadul Kottuvan Tharammal only.

This change will come into effect in all records related to me.

Chaliyam. MOHAMMED FADUL KOTTUVAN T

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Noushad K V, Cherodathil (House), Kaithavalappu Colony, Naduvattom, Beyore P.O., Kozhikode Taluk, Kozhikode District, Pin code-673 015, holder of SSLC Book No. P 060117 with Register No. 196858 of March 2014, in the PAN Card No. BRKPV0203L issued from Income Tax Department, Government of India, in the Driving Licence No. KL 11 20200007288 issued on 25-2-2020 by the Licencing Authority RTO, Kozhikode, also known as Noushad Arshad in the Birth Certificate with Registration No. VI-265/1997 date of Registration 24-1-1997 issued by Health Officer and Registrar of Births & Deaths, Corporation of Calicut, is one and the same person. I have embraced Hindu Religion from Islam-Mappila Community with the name Vyshak. Hereafter I will be a member of Hindu Religion and have changed my name as Vyshak C.

This change will come into effect in all records related to me.

Beypore. NOUSHAD K V

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Beebi T.A, Chekrayil Valappil (House), Nallalam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 027, holder of Extract of School Admission Register No. 7723 with Admission date 5-6-1985 issued by the Headmistress, Govt. UP School, Vellayil West -673 032 entered as Baby in the Ration Card No. 2158075465 issued on 22-2-2021 by the City Rationing Office South, Kozhikode is one and the same person. I have embraced Hindu Religion from Islam Religion and I will be known by the name Baby only.

This change will come into effect in all records related to me.

Nallalam.

BEEBI T. A

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Vijayalakshmi Variath, 'Svisssdale', Illath Paramba, Edakkad P. O., Kozhikode Taluk, Kozhikode District, Pin- 673 005, holder of SSLC Book No. 816755 with Register No. 15577 of March 1969, in the PAN Card No. ABNPV5718L issue from Income Tax Department Government of India, in the Passport No. S5268256 issued on 4-9-2018 by the Passport Officer, Passport Office, Kozhikode, entered as Vijayalakshmi Variyath in the Election Identity Card No. MLB1083294 issued on 6-12-2000 by the Electoral Registration Officer, Kozhikode-1 LA Constituency, Kozhikode entered as Vijee Sudhakaran in the Pension Payment Order of my Husband Karuppottil Sudhakaran Corrg. PPO No. S/CORR/337024/2016 issued on 17-3-2016 by the Controller of Defence Accounts (Pensions), Allahabad, in the Pension Payment Order of my husband Karuppottil Sudhakaran Order No. N/S/C/1660/81 dated 5-8-1981 issued by the Authority Concerned of Indian Navy, in the Ex-Servicemen Contributory Health Scheme Smart Card No. 0003A07242502292 issued on 21-5-2008 by the Central Organization ECHS with Registered No. KC0078465, entered as Vijayalakshmi in the Ration Card No. 2157000056 issued on 15-3-2017 by the City Rationing Officer, Kozhikode is one and the same person. Hereafter I will be known by the name as Vijayalakshmi Variath only.

This change will come into effect in all records related to me.

Kozhikode,
15-3-2021.

VIJAYALAKSHMI VARIATH

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shabna V C, Nagathan Kottayil House, Kalaranthiri, Manipuram P. O., Koduvally, Thamarassery Taluk, Kozhikode District, Pin-673 512, holder of SSLC Certificate No. B 066306 with Register No. 285143 of March 2001, in the Higher Secondary Examination Certificate No. HSE 394789, with Register No. 927882 of March 2003, issued from Board of Higher Secondary Examination, Govt. of Kerala, in the HSE Improvement Certificate No. HSE 879943 with Register No. 430894 of June 2003, in the Degree Examination Certificate No. 123537, issued on 11-4-2008 by the University of Calicut, in the M.Sc. Certificate No. 386057 with Register No. FKAGMZL009 issued on 18-1-2013 by the University of Calicut, in the Election Identity Card No. NLH6264600 issued on 9-4-2013 by the Electoral Registration Officer, 31, Koduvally, in the Driving Licence No. 65/1618/2017 issued on 27-2-2017 by the Assistant LA, Thirurangadi, entered as Veluthedath Chalil Shabna in the Passport No. Z3005645 issued on 15-12-2016 by the Passport Officer, Passport Office, Kozhikode, in the PAN Card No. AQCPV7760E issued from Income Tax Department, Government of India, entered as Shabeena in the Ration Card No. 2178043886 issued on 15-3-2017 by the Taluk Supply Officer, Thamarassery is one and the same person. Hereafter I have changed my name as Shabnam Noor Jahan.

This change will come into effect in all records related to me.

Manipuram,
16-3-2021.

SHABNA V C

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Manoj M S, Santhi Madom, House No. 16/2A, Thambalamanna. P. O., Thamarassery Taluk, Kozhikode District, Pin. 673 603, holder of Extract of Admission Register with Admission No. 795, date of Admission 4-6-1985, issued by the

Headmaster, Carmal Matha High School, Mankadavu; also known as Manoj Santhi in the Electoral Identity Card No. JPY1951128, dated 22-10-2015, issued by the Electoral Registration Officer, Thiruvambady Constituency; Ration Card No. 2178093576 (Sl. No. 1), dated 3-7-2018, issued by Taluk Supply Officer, Thamarassery; and known as Swami Njanatheertha in the Sree Narayana Dharma Sanghom Trust Identity Card, issued by the General Secretary, Sree Narayana Dharma Sanghom Trust; is one and the same person. Hereafter I will be known by the name Swami Njanatheertha only and will sign accordingly.

This change will come into effect in all records related to me.

Thamarassery,
31-3-2021.

MANOJ M S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Manju.D.D, Vinnars Quarters, Gas Road, Mananthavady Post, Mananthavady Taluk, Wayanad District, Pin-670 645, holder of Non Literacy Certificate No. 2430/21 dated 3-3-2021 issued by the Village Officer, Mananthavady Village also known as Saira in the Election Identity Card No. XYH0465542 dated 18-6-2015 issued by the Electoral Registration Officer, 17 Mananthavady Constituency is one and same person. I have embraced Islam Religion from Hidu Maratti Community as per Discharge Certificate No. 5182 RE ISSUE dated 15-2-2021 issued by the Secretary Therbiyathul Islam Sabha Mukhadar, Calicut with the name Saira. Hereafter I will be a member of Islam Religion and will be known by the name Saira only and will sign accordingly.

This changes will come into effect in all records related to me.

Mananthavady,
4-3-2021.

MANJU. D.D

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Madhu D D, Vinnars Quarters, Gas Road, Mananthavady P.O., Mananthavady Taluk, Wayanad District, Pin-670 645, holder of SSLC No. S 503509 with Register No. 488613 of March 2017 also known as Muhammed Afeed in the Ration Card No. 2264066797 dated 30-12-2019 issued by the Taluk Supply Officer, Mananthavady is one and the same person. I have embraced Islam Religion from Hindu-Marathi-Silakyatha Janaga as per Discharge Certificate No. 7508 dated 15-2-2021, issued by the Secretary, Therbiyathul Islam Sabha, Mukhadar, Calicut with a new name Muhammed Afeed. Hereafter I will be a member of Islam Religion and known by the name Muhammed Afeed only.

This change will come into effect in all records related to me.

Mananthavady,
25-2-2021.

MADHU D. D

NOTIFICATION

I, Reshma. K. M, Valiyaveettil House, Pazhuppathoor Post, Sulthan Bathery Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, do hereby for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu Pulaya (SC) in my S.S.L.C. Book No. F 185156 with Register No. 165107 of March 2006, is corrected as Hindu-Gowda (OBC) vide Certificate Ref. No. B3-1754/2021 dated 4-3-2021 issued by the Tahsildar Sulthan Bathery.

This correction will come into effect in all records related to me.

Sulthan Bathery,
6-3-2021.

RESHMA. K. M

NOTIFICATION

I, Ramya. K.M, Kizhakkayil House, Kuppadi Post, Kuppadi Village, Sulthan Bathery Taluk, Wayanad District, Pin-673 592, do hereby for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu Pulaya (SC) in my SSLC Book No. D 119905 with Register No. 340096 of March 2004, is corrected as Hindu-Gowda (OBC) vide Certificate Ref. No. B3-1753/2021 dated 4-3-2021 issued by the Tahsildar Sulthan Bathery.

This correction will come into effect in all records related to me.

Sulthan Bathery,
6-3-2021.

RAMYA. K.M

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Prajina P. P., Kottilavalappil, Neruvambram, P. O. Payangadi, Kannur District, Pin-670 303, holder of S.S.L.C. G No. 613609 with Register No. 527181 of March 2007, Higher Secondary Examination Certificate No. HSE A 453931 with Register No. 5368859 of March 2009 dated 12-5-2009, issued by the Secretary, Board of Higher Secondary Examinations, Thiruvananthapuram, Degree of Bachelor of Science in Nursing Certificate with No. 0515257, Reg. No. ACAKBNZ036 dated 10-2-2015 issued by the Vice Chancellor, University of Calicut, Kerala Nurses and Midwives Council Certificate No. 0244165 dated 12-3-2020 issued by the Registrar, Kerala Nurses and Midwives Council, Birth Certificate with Registration No. 242/1991, date of Registration 16-9-1991 issued by the Registrar of Births and Deaths, Ezhome Grama Panchayat, Election Identity Card No. URR0337493 dated 21-10-2016 issued by the Electoral Registration Officer, Kalliasseri Assembly Constituency, Driving Licence No. 13/301/2019 dated 10-1-2019 issued by the Asst. LA, Kannur, Birth Certificate of my minor daughter Afiya K.V. with Registration No. 501/2015, date of Registration 5-11-2015 issued by the Registrar of Births and Deaths, Cherukunnu Grama Panchayat, Birth Certificate of my another minor daughter Aliya K.V. with Registration No. 108/2018, date of Registration 5-6-2018 issued by the Registrar of Births and Deaths, Cherukunnu Grama Panchayat, Marriage Certificate No. 58/2012 dated 30-6-2012 issued by the District Registrar (General), Pathanamthitta, also known as Prajina Puthiya Purayil in the Passport No. P 7573505 issued on 15-3-2017 by the Passport Officer, Passport Office, Kozhikode, is one and the same person. I have embraced Islam Religion from Hindu-Thiyya Community with a new name Fathima. Hereafter I will be a member of Islam Religion and have changed my name as Fathima Rashid on consequent to my marriage.

This change will come into effect in all records related to me.

Neruvambram,
8-3-2021.

PRAJINA P. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohammed Rafid, Cheriyaakath Puthiyapurayil, Pazhayangadi, Sreekandapuram P. O., Kannur District, Pin-670 631, holder of Secondary School Examination Class X Grade Sheet cum Certificate of Performance S. No. SSE/2017/1843541, Registration No. T117/42300/0005 with Roll No. 4364603 dated 3-6-2017 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. HSE 03/2019/514482 with Register No. 6400350 issued from Board of Higher Secondary Examinations, Thiruvananthapuram, Birth Certificate with Serial No. RIY/C/BR/1816 dated 23rd July 2001 issued by the Assistant Consular Officer, Embassy of India, Riyadh, Driving Licence DL No. KL 59 20190024806 issued on 12-7-2019 issued by the SRTO, Thaliparamba, Election Identity Card No. TIP2393668 dated 21-1-2021 issued by the Electoral Registration Officer, Irikkur Assembly Constituency, have changed my name as Mohammed Rafid Abdulla.

This change will come into effect in all records related to me.

Sreekandapuram,
19-3-2021.

MOHAMMED RAFID

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kuriakose C.J., Chollanpuzha House, Velimanam P. O., Kannur District, Pin-670 704, holder of Extract of School Admission Register with Admission No. 4460, date of Admission 27-5-1997 issued by the Principal, St. Sebastian's Higher Secondary School, Velimanam, Election Identity Card No. CPH2054864 dated 11-2-2008 issued by the Electoral Registration Officer, Peravoor LA Constituency, PAN Card No. BUEPJ6721N issued from Income Tax Department, Govt. of India, Driving Licence No. 58/16240/2016 dated 15-10-2016 issued by the Asst. LA, Thalassery, have embraced Islam Religion from Christian R.C.S. Community with a new name Muhammad Shajahan. Hereafter I will be a member of Islam Religion.

This change will come into effect in all records related to me.

Velimanam,
18-3-2021.

KURIAKOSE C.J.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thalha Zubair P. P. K. P., Le Nid, Mattool North P. O., Mattool, Kannur District, Pin-670 325, holder of Secondary School Examination Certificate S. No. SSE/2015 0897680 with Registration No. M115/06679/0053, Roll No. 4366390 dated 28-5-2015 issued by the Controller of Examinations, Central Board of Secondary Education, Delhi, Higher Secondary Examination Certificate No. HSE 2/2017/419421 with Register No. 4428912 dated 15-5-2017 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, Birth Certificate with Registration No. 4065, date of Registration 19-12-1998 issued by the Health Inspector Registrar of Births & Deaths, Kannur Municipality, also known as Thalha Zubair in the PAN Card No. ACVPZ9674L issued from Income Tax Department, Govt. of India, is one and the same person. Hereafter I will be known by the name Thalha Zubair only.

This change will come into effect in all records related to me.

Mattool,
6-3-2021.

THALHA ZUBAIR P. P. K. P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Janardanan T.T., Thekkethala House, Padinhar Theru, Ambika Nagar, P.O. Udma Padinhar, Kasaragod District, Pin-671 319, have changed the name of my minor son Arjunan T.T., holder of Abstract of School Admission Register with Admission No. 68/2020-21, date of Admission 1-8-2020 issued by the Principal, Jawahar Navodaya Vidyalaya, Hondarabalu, Chamarajanagar, Birth Certificate with Registration No. 4367/2007, date of Registration 5-7-2007 issued by the Registrar of Birth and Death, Kasaragod Municipality, as Arjun J. R.

This change will come into effect in all records related to him.

Udma, Kasaragod,
9-3-2021.

JANARDANAN T. T.